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BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 20/2022/EZ

[SUPROVA PRASAD -VS- MOEF&CC]

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ORIGINAL APPLICATION NO.33/2024/EZ

[SUBHAS DATTA -VS- STATE OF WEST BENGAL & ORS]

&

ORIGINAL APPLICATION NO.40/2024/EZ

[ANKUR SHARMA -VS- STATE OF WEST BENGAL & ORS]

ACTION TAKEN REPORT IN THE FORM OF AFFIDAVIT BY THE CHIEF SECRETARY,
GOVERNMENT OF WEST BENGAL.

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Filed by:

Sibojit Chakraborty
()

Advocate

Calcutta High Court

× SL. NO. 426/20.24

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA



ORIGINAL APPLICATION NO.20/2022/EZ



[SUPROVA PRASAD –VS- MOEF&CC]

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ORIGINAL APPLICATION NO.40/2024/EZ

[ANKUR SHARMA –VS- STATE OF WEST BENGAL & ORS.]

BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS

ACTION TAKEN REPORT IN THE FORM OF AFFIDAVIT BY THE
CHIEF SECRETARY, GOVERNMENT OF WEST BENGAL

Most Respectfully Sheweth

I, Dr. Manoj Pant, S/o Dharmanand Pant, aged about 59 years, by faith-Hindu, by Occupation- Government Service, working as the Chief Secretary, Government of West Bengal having office at Nabanna, 325, Sarat Chatterjee Road, Howrah, do hereby solemnly declare and say as follows:-

1. That, I am holding the post of Chief Secretary, Government of West Bengal and I have made myself well acquainted with the facts and circumstances of instant case and have gone through the documents and reports pertaining to the subject matter of the instant Original Application and I am competent to affirm the instant affidavit before this Hon'ble Tribunal.
2. That, this affidavit is being affirmed in pursuance of the solemn Order passed by this Hon'ble National Green Tribunal, Eastern Bench, dated 25.09.2024

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wherein Chief Secretary, Government of West Bengal was directed to file affidavit with regard to the findings of the Joint Committee and the various affidavit filed by the State Respondents and Actions Taken in this regard.



3. That in compliance with the order of this Hon'ble Tribunal, a meeting was convened by the Principal Secretary, Environment Department, Govt. of West Bengal on 14.11.2024 with all the stakeholder Departments / authorities to discuss the issues raised in this Application in compliance with the directions of this Hon'ble Tribunal and called for an Action Taken Report .
Copy of the minutes of the meeting dated 14.11.2024 is marked and annexed as **Annexure R/1.**

4. That regard to the findings of the Joint Committee, actions has been taken by the responsible authorities/offices which are stated as follows:

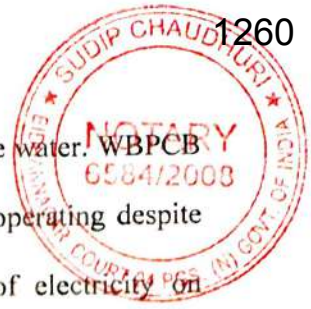
(i) Regarding Plastic waste management in Ganga ghats – Solid waste Management (SWM) Department of Kolkata Municipal Corporation (KMC) is collecting plastic waste under dry waste in a segregated manner and disposing to the plastic processing plant at Dhapa dumping site. After processing of such plastic wastes, different products like chairs, benches, boards, lumbers, bins, flower vase etc are produced.

Awareness regarding segregation of waste is being done on a regular manner and also collected in two different coloured bins of 240 litres capacity (*i.e.* green for Wet waste & blue for Dry waste).

(ii) Regarding Laundry Activity in Topiwala ghat by M/s. Band Box, West Bengal Pollution Control Board (WBPCB) officials inspected the unit and found the unit was operating without Consent to Operate and without

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installing any Effluent treatment Plant (ETP) to treat its waste water. WBPCB issued a closure order on 13.05.2024 and finding the unit operating despite closure order of the State Board, issued disconnection of electricity on 24.07.2024 to M/s . Band Box .

On finding the unit complying with the stipulated conditions environmental norms and installing ETP , WBPCB issued suspension of closure order on 19.09.2024 after imposing a penalty of Rs 5,00,000/- for non –compliance.

Copy of the directions of WBPCB dated 13.05.2024, 24.07.2024 and 19.09.2024 is marked and annexed as **Annexure R/2 (colly)**.

(iii) The unorganized goldsmith shops are located under the administrative jurisdiction of KoPT. No certificate of Establishment (Trade License) has been issued by the Howrah Municipal Corporation (HMC) to any of the establishments in the unorganized clusters involved in extraction of gold and silver along the banks of Bichali Ghat. WBPCB informed The Chairman, Syama Prasad Mookerjee Port Trust (erstwhile KOPT) about this unauthorized activity causing direct discharge of the untreated effluents into River Ganga. KoPT was request to take action against those units and submit a report to the WBPCB. Response from KoPT is still awaiting.

(iv) Regarding unauthorized cattle shed and open defecation, HMC reported that the dwellers of slum of adjacent locality of Ramkrishnapur Choura Busti, both located on KoPT land. Chairman, Syamaprasad Mookerjee Port Trust (erstwhile KoPT) was reported for immediate redressal of the issues. Existence of public toilet on the bank of river Ganga of Bichali Ghat is not developed and maintained by HMC. The official public toilet maintained by HMC is located approx. 150 m away on road and not at

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the embankment. Response from KOPT is awaiting.

HMC is in constant interaction with the Estate Department of S.P. Mookerjee Port Trust (formerly KoPT) for finalizing a suitable parcel of land for construction of CT/PT near the Ramkrishnapur/ Bichali Ghat, Howrah. Once the "No Objection Certificate" is received from the Port Authority, HMC will construct the toilets at suitable places as per its own arrangement.

Copy of the report of Howrah Municipal Corporation is marked and annexed as **Annexure R/3**.

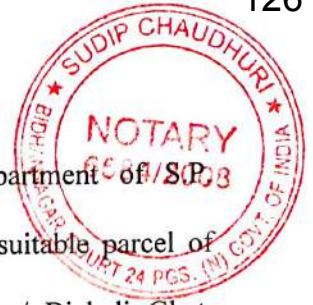
(v) There is no obstructive pillar constructions in River Ganga under second Hoogly bridge towards the Shibpur side. Most of the pillars are located on the river bank and only two pillars are constructed within the river to support the bridge, causing no obstruction to the river's flow as observed during inspection by the Joint Committee .

(vi) KMC has reported that for Dilarjung Gate, Detailed Project Report (DPR) for installation of penstock Gate has been prepared and sent to State Disaster Management Fund.

5. That, regarding solid and liquid waste management of other Ganga Ghats within its jurisdiction the Kolkata Municipal Corporation (KMC) has reported the following actions:

(I) Solid Waste Management of Ganga Ghats: Keeping the Ghats clean and hygienic are the prime responsibility of Solid Waste Management (SWM) Department of KMC.

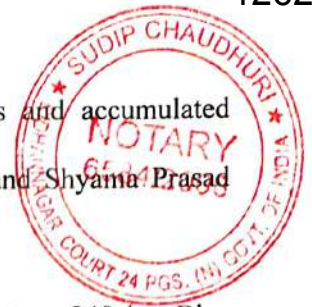
- i. Six locations namely Rani Rashmoni Ghat, Mullick Ghat Flower Market, Bagbazar Ghat, Sovabazar Ghat, Kashi Mitra Ghat and



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Nimtala Ghat for storage of floating materials and accumulated materials have been identified jointly by KMC and Shyama Prasad Mukhejee Port (SMP), Kolkata (erstwhile *KoPT*).



- ii. Each storage point has been provided with two 240 ltrs Bins (blue for Non-bio- degradable waste, and Green for Bio-degradable).
- iii. The waste materials are stored in such bins and thereafter it is lifted by auto tippers into the moveable compactors and dumped at the disposal sites for processing on regular basis.
- iv. After lifting of the wastes the storage points (Ghats) are cleaned up by lime and bleaching powder.
- v. KMC cleans up Ghats and approach roads towards Ghats. It also organizes regular awareness programmes and IEC activities are undertaken to keep Ghats clean and litter free.
- vi. At Tolly Nullah, floating garbage arrester nets have been installed at different locations to keep the Ganges free from the menace of pollution. High Fencing has been erected by both banks of Tolly's Nullah to minimize accumulation of garbage in the course, reducing contribution to Ganga.
- vii. KMC provides conservancy services at important seven (7) ghats i.e. Rani Rashmoni Ghat, Mullick Ghat, Bagbazar Ghat, Shovabazar Ghat, Kashimitra Ghat, Nimtala Ghat and Baje Kadamtala Ghat. Parks & Squares Department of KMC has planted 120 coconut trees at both sides of Baje Kadamtala Ghat.

II. Regarding Liquid waste / outfalls in Ganga Ghats

- i. Penstock Gates installed at adjacent outfalls of Chandpal Ghat, Millennium Park, Jackson Ghat, Jagannath Ghat, Nimtala Ghat,

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Sovabazar Ghat, Baghbazar Ghat, Sarbamangala Ghat, Rajan Babu Ghat,
Jain Medical College for complete restriction of sewage flow to river
Ganga.



ii. Tolly's Nullah Project for tapping and diversion of sewage discharge has been taken up by Town Planning Development Department of KMC. KMC has floated International Competitive Bidding on this work on 29.08.2023 in the e-Procurement System of Government of West Bengal vide Tender reference no. KMC/D.G.(TNP)/61/2023-2024. The bid was opened on 15.01.2024 and it has been found that, three (3) nos. of bidder has participated on response to this tender. On basis of the submitted bids, KMC has prima facie examined the technical bid and placed the Technical Bid Evaluation Report (TBER) before Bid Evaluation Committee on dated 03.04.2024 under the Chairmanship of Municipal Commissioner, KMC at the Conference Room of WB-SPMG, Unnayan Bhawan. The Committee has unanimously decided that, all the participating bidders are technically qualified and therefore placing the Bid Evaluation Report before NMCG and World Bank through WB-SPMG for their concurrence. After complying few observations from World Bank, the World Bank through NMCG and WB-SPMG has provided it's No Objection to the Technical Bid Evaluation Report recommendation on dated 16.09.2024 and informed to open the financial bids of all three technically qualified bidders. Subsequently, NMCG has directed KMC to submit the Combined Bid Evaluation Report for which KMC has opened the Finance Bid on dated 18.09.2024 for all three (3) technically qualified bidders. The Combined Bid Evaluation Report for the instant Project is going on.

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iii. Dhankheti Nikashi- Construction of new STP at Garden Reach is under progress. After completion of STP, the discharge will be intercepted and diverted to the STP.



Copy of the report of Kolkata Municipal Corporation along with geo-tagged photographs of the ghats and photographs of penstock gates are marked and annexed as **Annexure R/4(colly)**.

6. Apart from the above, Kolkata Metropolitan Development Authority (KMDA) has submitted a detailed report on pollution abatement of different out falling drains to the River Hooghly:

Howrah:

A 65 MLD Sewage Treatment Plant (STP) at Arupara, Howrah is partially commissioned. Conditional Commercial Operation Date (COD) has been declared by KMDA with effect from 01.10.2024. This facility also included with a sewerage pipe network system. This STP will also treat domestic sewage generated from various wards under Howrah Municipal area.

Additionally, a 150 KLD capacity Fecal Sludge Treatment Plant (FSTP) is under construction at the Arupara STP premises. This facility is designed to treat faecal sludge from the surrounding areas of Howrah District, aiming to reduce the pollution levels of local drains that ultimately discharge into the River Hooghly.

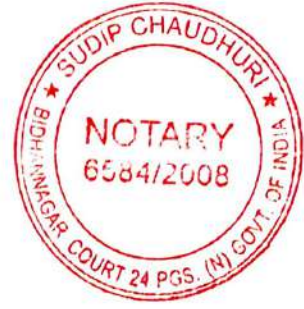
For the pollution abatement of the following six nos. Khals/ Drains Tendering processing is going on (1st Call), for preparation of DPR, to mitigate the pollution of the Hooghly River.

- Nazergang Khal
- N.C Pal Khal

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- Saraswati Khal (Sankrail)
- Singhi More Khal
- Sankrail, near Manikpur Ferry Ghat
- Drain at Bazarpara,
- Garighat Sharenga Khal.



Furthermore, a 1.5 MLD STP (WSP type) will be constructed for pollution abatement at Santragachi Jheel. Administrative approval and financial sanction was issued on 26.06.2024 and work order issued on 12.08.2024. Work is in progress.

Additionally, to address the pollution from 16(Sixteen) outfall drains in the Howrah Municipal area, a proposal for inviting NIT for the engagement of a consultant to prepare the Detailed Project Report (DPR) has been submitted to the State Programme Management Group (SPMG) for approval.

Bally:

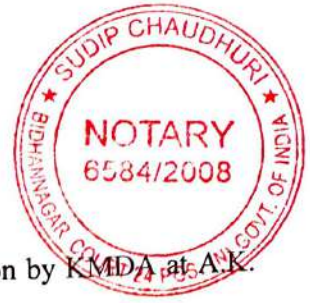
A 62 MLD STP comprising 1 no. 40 MLD Activated sludge process (ASP) and 22 MLD waste water stabilization pond (WSP) is currently under construction by KMDA under NMCG at Bally (Kona) STP, Bally is partially commissioned. Conditional Commercial Operation Date (COD) has been declared by KMDA with effect from 01.10.2024. This facility also included with a sewerage pipe network system. This STP will also treat domestic sewage generated from various wards under Bally Municipal area.

The Jagannath Drain will be tapped under this STP Project. For pollution abatement of Bally Khal, consultant has been engaged for preparation of DPR. The DPR preparation is under process.

Furthermore, to address the pollution from six outfall drains in the Bally Municipal area, a proposal for inviting NIT for the engagement of a consultant to prepare the DPR has been submitted to the SPMG for approval.

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Baranagar Kamarhati:

A 60 MLD STP is currently under construction by KMDA at A.K. Mukherjee Road, Baranagar under NMCG along with sewerage pipe network system. Conditional Commercial Operation Date (COD) has been declared by KMDA with effect from 01.10.2024. This STP will treat the drains falling into River Ganga from various wards (Domestic and Storm Water) under the Baranagar and Kamarhati Municipal Area.

Furthermore, to address the pollution abatement of 17 (seventeen) nos. out falling drains of Baranagar & Kamarhati Municipal Area, a proposal for inviting NIT for the engagement of a consultant for preparation of DPR has been submitted to the SPMG for sanctioning to reduce pollution level of River Hooghly.

Under Uttarpara-Kotrung Municipality:

A 22 MLD Sewage Treatment Plant (STP) is presently in operational at Kanaipur under Uttarpara-Kotrung Municipality. Different outfalling drains are connected with this STP and for the remaining untapped drains of the Uttarpara-Kotrung Municipal area, proposal for inviting NIT for the engagement of a consultant for preparation of DPR has been proposed to reduce the pollution level of River Hooghly.

Copy of the report of Kolkata Metropolitan Development Authority (KMDA) is marked and annexed as **Annexure R/5**.

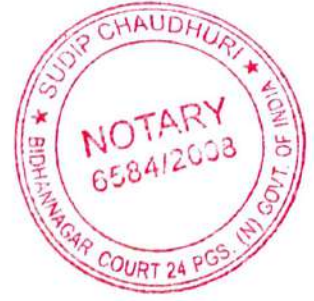
That the reply is true to my knowledge and belief, which I derived from the office record.

Sudip Chaudhuri
 S. CHAUDHURI
 * NOTARY *
 GOVT OF INDIA
 Regd. No.-6584/08
 Bidhanagar Court
 Dist.-North 24 Pds.

Manoj Paul
 DEPONENT

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VERIFICATION

I, Dr. Manoj Pant, Chief Secretary, Government of West Bengal do hereby solemnly affirm and declare that the contents of the report in the form of affidavit are true to the best of my knowledge and belief. No part of the Report is false and nothing has been concealed.

Verified at Kolkata this 11th day of December, 2024.

Identified by me
Srijoyoti Chakrabarti
Associate
State of W.B

Manoj Pant
DEPONENT


S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs.

11 DEC 2024



KoPT informed that they will issue NOC for construction of community toilet for the dwellers of the slum located on the port land.

Issues: Gold & Silver extraction from un-organised Sector located near Bichali Ghat.

Action: D.M. Howrah and Howrah Municipal Corporation has been requested to check if any Trade License has been issued to any unorganized section involved in the extraction of gold & silver in the bank of Bichali Ghat. If not appropriate steps should be taken by the concerned authority.

Issues : Outlet situated about 86 meter North from Chintamony Dey Bathing Ghat, Ramkrishnapur directly discharging into the River Hooghly.

Action: KMDA is the sole Authority to intercept and divert all the waste water towards the river Hooghly to the STP maintain by KMDA. STP capacity of 65 MLD for treatment of sewage is under construction and renovation. The construction of STP and interception of drains to STP is being carried out by KMDA. On completion of the STP construction work all drains adjoining area will be connected with the STP & treated waste water will be discharged into the River Hooghly. Date of Commissioning to be provided.

Issues: Maintenance of Canals by Irrigation & Waterways Department

Action : Periodical de-silting work of the drainage canals maintained by Irrigation and Waterways Department. This activity removes solid waste materials from the canal bed thus improving discharge capacity of canals.

All above compliance reports to be submitted to Environment Department within 7 days at environmentwb@gmail.com for preparation of the affidavit of the Chief Secretary, W.B.

The meeting ended with thanks from the chair.


25/11/2024
Principal Secretary


to the Govt. of West Bengal





Copy forwarded for information and necessary action to-

1. Chief Environment Officer, Environment Department
2. Commissioner, Kolkata Municipal Corporation and his team
3. Secretary, Howrah Municipal Corporation
4. Chief Scientist, West Bengal Pollution Control Board
5. Superintendent Engineer, Western Circle, I&W Department
6. Chief Engineer, Syama Prasad Mookherjee Port Authority, Kolkata
7. Chief Law Officer, Syama Prasad Mookherjee Port Authority, Kolkata
8. Estate Manager, IC, Syama Prasad Mookherjee Port Authority, Kolkata
9. OSD (Environment), Syama Prasad Mookherjee Port Authority, Kolkata
10. Resolution Officer-1, Syama Prasad Mookherjee Port Authority, Kolkata
11. Scientific Officer, West Bengal Pollution Control Board
12. Special Law Officer, Environment Department
13. Environmental Engineer-in-charge, Howrah Regional Office, PCB
14. Law Officer, Environment Department
15. Law Officer, D.M. Howrah


Chief Environment Officer
Environment Department



LiFE
Lifestyle for
Environment

WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Government of West Bengal)
Paribesh Bhawan, 10A, Block - LA, Sector III, Bidhannagar
Kolkata - 700 106, Ph. No.: 2202-3097/3096
Website: www.wbpcb.gov.in, Email: net.wbpcb-wb@bangla.gov.in



Memo No.

-1M-11/2009(Part-IX)

Date: /05/2024

CLOSURE ORDER

WHEREAS, the West Bengal Pollution Control Board (hereinafter referred to as the State Board) officials inspected the area of Bichali Ghat, Topiwala Ghat and its adjoining areas near Santragachi Station on 14/03/2024 in connection with a public complaint received by the State Board regarding water pollution of river Ganga due to discharge of waste water from nearby factories located near Topiwala Ghat and Bichali Ghat near Santragachi Station, Howrah. During inspection M/s. **Band Box** (hereinafter referred to as the unit) located at **Topiwala Ghat, P.S.- Shibpur, Dist.-Howrah, Pin-711 102** just adjoining the bank of river Hooghly was identified. The unit is engaged in washing, ironing and packing of bed linen and towels which are used by passengers of Eastern Railway. The unit uses detergent, bleaching powder, laundry softener for its washing. The waste water after fabric washing is directly discharged into river Ganga via unit's drain without any treatment.

AND WHEREAS, the unit has 12 nos. washing machines, 06 nos. hydro extractors, 03 nos. calendaring machines and 03 nos. driers. The unit has also 02 nos. HSD fired baby boilers of 600 kg/hr. and 800 kg/hr. connected to individual stack of height about 10m from G.L. During inspection one boiler (800 kg/hr.) was under maintenance, while the other was in operation. No significant stack emission was observed from the stack of the said boiler during inspection.

AND WHEREAS, during inspection the unit representative of M/s. **Band Box** could not show Consent to Establish and Consent to Operate of the State Board. The unit is operating without Consent to Operate of the State Board and without installing any effluent treatment facility to treat its waste water.

AND WHEREAS, during inspection Bichali Ghat and its adjoining area was also visited, however, no industry could be located in the nearby areas. Close to the river bank, a cluster of tiny unorganized units carrying out extraction of gold, silver and other valuable metals from dust collected from jewellery shops were observed. However, workers refused to disclose details of manufacturing process chemicals used. No effluent treatment system was observed, final disposal of wastewater generated from the process could not be ascertained.

AND WHEREAS, M/s. **Band Box** was called for a hearing on 09.04.2024 at the Head office of the Board for violation of environmental norms. Shri Rohan Bahri, partner on behalf of M/s. **Band Box** appeared in the hearing and submitted that they obtained Consent to Establish from the DIC, Howrah on 17.05.2018, but they have not obtained Consent to Operate from the State Board. A copy of CTE certificate has been submitted by him during hearing. He mentioned that they would immediately apply for Consent to Operate and install an ETP to treat its waste water.

NOW THEREFORE, considering the gross violation of environmental norms as recorded above, **M/s. Band Box** located at Topiwala Ghat, P.S.- Shibpur, Dist.-Howrah, Pin-711 102 is hereby closed by the State Board with immediate effect.

The Chairman, Kolkata Port Trust (Syama Prasad Mookerjee Port Trust) is being kept informed about the unauthorized activities regarding extraction of gold, silver and other valuable metals from dust collected from jewellery shops using acid chemicals at Bichali Ghat and its adjoining area near Santragachi Station, Howrah causing water pollution of river Ganga due to direct discharge of untreated effluent by the said unauthorized units. The Chairman, Kolkata Port Trust (Syama Prasad Mookerjee Port Trust) is requested to take action against such units who are carrying out unauthorized activities at the river bank and polluting the river Ganga and submit a report in this regard to the State Board. It is to be mentioned here that the Member Secretary, WBPCB had issued earlier a letter vide Memo No. 39-IM-11/2009 (part-V) dated 13.01.2023 to the Chairman, Kolkata Port Trust (Syama Prasad Mookerjee Port Trust) regarding unauthorized industrial activities within warehouse premises of Kolkata Port Trust at Mollick Ghat Road, P.O.& P.S.-Howrah, Pin-711101 and such industries are polluting the river Ganga. But, till date no reply has been received from their end.



The Commissioner, Howrah Municipal Corporation, Howrah is requested not to issue any trade license to such unauthorized units who are engaged in extraction of gold, silver and other valuable metals from dust collected from jewellery shops close to river bank at Bichali Ghat and its adjoining area near Santragachi Station, Howrah and polluting the river Ganga.

The closure order will take immediate effect and the Officer-in-Charge, Shibpur Police Station is directed to execute the closure order against M/s. Band Box, Topiwala Ghat, P.S.- Shibpur, Dist.-Howrah, Pin-711 102 and submit the compliance report to the State Board within seven (07) days from the receipt of this Memo.

This direction has been issued to the Officer-in-Charge, Shibpur Police Station in conformity with the order of the Hon'ble High Court, Calcutta dated 21/08/1998

The Environmental Engineer & In-charge, Howrah Regional Office, WBPCB is requested to take necessary steps for proper execution of the closure order against M/s. Band Box and also visit the unit involving the local police station and the Nodal Police Officer.

This direction is issued in exercise of the powers conferred under the provision of Section 33A of Water (Prevention & Control of Pollution) Act, 1974, Section 31A of Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and Rules made there under after being approved by the Competent Authority.

By Order,

Sd/-
Officer-on-Special Duty
(Operation & Execution)
West Bengal Pollution Control Board

Memorandum No. 5042 (8) -1M-11/2009(Part-IX)

Date: 13/05/2024

Copy forwarded for information and necessary action to:

1. M/s. Band Box, Topiwala Ghat, P.S.- Shibpur, Dist.-Howrah, Pin-711 102
2. P.S. to the Hon'ble MIC, Dept. of Environment, Govt. of W.B. Prani Sampad Bhavan, 5th Floor, LB-2, Sector-III, Bidhannagar, Kolkata-700106
3. P.S. to the Additional Chief Secretary, Dept. of Environment, Govt. of W.B., Prani Sampad Bhavan, 5th Floor, LB-2, Sector-III, Bidhannagar, Kolkata-700106
4. The Chairman, Kolkata Port Trust (Syama Prasad Mookerjee Port Trust), 15/1, Strand Road, Fairley Place, B.B.D. Bag, Kolkata - 700 001
5. The Commissioner of Police, Howrah Police Commissionerate, 28 No., Nityadhan Mukherjee Road, Howrah, Pin- 711101
6. The Commissioner, Howrah Municipal Corporation, 4, Mahatma Gandhi Road, Howrah - 711101
7. The Chief Engineer, Planning & EIM Cell, WBPCB
8. The Chief Scientist, WBPCB
9. The Senior Law Officer, WBPCB
10. Smt. Paushali Mukherjee (Pahari), Sr. Law Officer, WBPCB
11. The Environmental Engineer & In-charge, Howrah Regional Office, WBPCB
12. T.A. to the Member Secretary, WBPCB
13. P.A. to the Chairman, WBPCB
14. The Officer-in-Charge, Shibpur Police Station, 161, Grand Trunk Road, Naora, Shibpur, Dist.-Howrah, Pin-711102
15. Technical Cell, WBPCB for updating the website
16. Environment Officer- Communication, WBPCB - for circulation through float file
17. Guard file of O & E Cell

[Signature]
Officer-on-Special Duty
(Operation & Execution)
West Bengal Pollution Control Board



LIFE
Lifestyle for
Environment

WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Government of West Bengal)
Paribesh Bhawan, 10A, Block - L.A. Sector III, Bidhannagar
Kolkata - 700 106, Ph. No.: 2202-3097/3096
Website: www.wbpcb.gov.in, Email: net.wbpcb-wb@bangla.gov.in



Memo No.

-1M-11/2009(Part-X)

Date: /07/2024

ORDER FOR DISCONNECTION OF ELECTRICITY

WHEREAS, M/s. Band Box (hereinafter referred to as the unit) located at **Topiwala Ghat, P.S.- Shibpur, Dist.-Howrah, Pin-711 102** is engaged in washing, ironing and packing of bed linen and towels which are used by passengers of Eastern Railway.

AND WHEREAS, the West Bengal Pollution Control Board (hereinafter referred to as the State Board) issued **Closure Order** against the unit vide Memo No. 5042-1M-11/2009(Part-IX) dated 13.05.2024 as the unit was operating without Consent to Operate of the State Board and without installing any effluent treatment facility to treat its waste water.

AND WHEREAS, the unit was inspected by the Board official on 18.07.2024 and it appears from the inspection report that the unit was in operation violating the Closure order of the State Board dated 13.05.2024 and untreated effluent was being discharged to the drain leading to the river Hooghly. However, installation of ETP was found in progress and the proprietor of the unit informed that the ETP installation work will be completed shortly.

NOW THEREFORE, considering the above, Order for disconnection of electricity is being issued by the State Board against **M/s. Band Box** located at Topiwala Ghat, P.S.- Shibpur, Dist.-Howrah, Pin-711 102 with immediate effect.

The electricity connection of the unit is ordered to be disconnected forthwith.

The Vice President (Distribution and Service), CESC Ltd. is requested to take necessary steps for disconnection of electricity of the above-mentioned unit immediately.

This direction has been issued to the Vice President (Distribution and Service), CESC Ltd. in conformity with the order of the Hon'ble High Court, Calcutta dated 28/04/1999.

The Environmental Engineer & In-charge, Howrah Regional Office, WBPCB is requested to take necessary steps for proper execution of the disconnection of electricity order against the unit and also visit the unit involving the local police station and the Nodal Police Officer.

This direction is issued in exercise of the powers conferred under the provision of Section 33A of Water (Prevention & Control of Pollution) Act, 1974, Section 31A of Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and Rules made thereunder after being approved by the Competent Authority.

By Order,

Sd/-

**Officer-on-Special Duty
(Operation & Execution)
West Bengal Pollution Control Board**


Memo No. 8033 (7) -1M-11/2009(Part-X)

Date: 24/07/2009



Copy forwarded for information and necessary action to:-

1. M/s. Band Box, Topiwala Ghat, P.S.-, Shibpur, Dist.-Howrah, Pin-711 102
2. P.S. to the Hon'ble MIC, Dept. of Environment, Govt. of W.B. Prani Sampad Bhavan, 5th Floor, LB-2, Sector-III, Bidhannagar, Kolkata-700106
3. P.S. to the Principal Secretary, Dept. of Environment, Govt. of W.B., Prani Sampad Bhavan, 5th Floor, LB-2, Sector-III, Bidhannagar, Kolkata-700106
4. The Commissioner of Police, Howrah Police Commissionerate, 28 No., Nityadhan Mukherjee Road, Howrah, Pin- 711101
5. The Vice President (Distribution and Service), CESC Ltd., CESC House, Chowringhee Square, Kolkata-700001
6. The Chief Engineer, Planning & EIM Cell, WBPCB
7. The Chief Scientist, WBPCB
8. The Senior Law Officer, WBPCB
9. Smt. Paushali Mukherjee (Pahari), Sr. Law Officer, WBPCB
10. The Environmental Engineer & In-charge, Howrah Regional Office, WBPCB
11. T.A. to the Member Secretary, WBPCB
12. P.A. to the Chairman, WBPCB
13. The Officer-in-Charge, Shibpur Police Station, 161, Grand Trunk Road, Naora, Shibpur, Dist.-Howrah Pin-711102
14. Technical Cell, WBPCB for updating the website
15. Environment Officer- Communication, WBPCB – for circulation through float file
16. Guard file of O & E Cell


Officer-on-Special Duty
(Operation & Execution)
West Bengal Pollution Control Board



LIFE
Lifestyle for
Environment

WEST BENGAL POLLUTION CONTROL BOARD
(Department of Environment, Government of West Bengal)
Parthesh Bhawan, 10A, Block - LA, Sector III, Bidhannagar
Kolkata - 700 106. Ph.: 22023079/3096
Website: www.wbpcb.gov.in, Email: nct.wbpcb-wb@bangla.gov.in

Memo No. -IM-11/2009(Part-XI)

Date: 10/2024

SUSPENSION OF CLOSURE ORDER WITH RESTORATION OF ELECTRICITY

WHEREAS, M/s. Band Box (hereinafter referred to as the unit) located at Topiwala Ghat, P.S.- Shibpur, Dist.-Howrah, Pin-711102 is engaged in washing, ironing and packing of bed linen and towels which are used by passengers of Eastern Railway.

AND WHEREAS, the West Bengal Pollution Control Board (hereinafter referred to as the State Board) principally agreed to suspend the Closure order against the unit vide Memo No. 5042-IM-11/2009(Part-IX) dated 13.05.2024 and Order for Disconnection of Electricity issued against the unit vide Memo No. 8033-IM-11/2009(Part-X) dated 24.07.2024 and has also directed the unit to submit a penalty of Rs. 5,00,000/- (Rupees five lakhs) only vide Memo No. 10110-IM-11/2009(Part-XI) dated 19.09.2024.

AND WHEREAS, the unit has submitted the penalty amount of Rs. 5,00,000/- (Rupees five lakhs) only on 23.09.2024 to the State Board.

NOW THEREFORE, considering the above, the State Board is hereby pleased to suspend the Closure order issued vide Memo No. 5042-IM-11/2009(Part-IX) dated 13.05.2024 and Order for Disconnection of Electricity issued vide Memo No. 8033-IM-11/2009(Part-X) dated 24.07.2024 against M/s. Band Box located at Topiwala Ghat, P.S.- Shibpur, Dist.-Howrah, Pin-711102 with the following conditions:-

1. That, the unit shall always operate with efficient functioning of the effluent treatment plant for compliance of environmental norms.
2. That, the unit shall increase the height of stack of 02 nos. HSD fired baby boilers upto 15m from G.L. at the earliest and inform the State Board accordingly.

The Vice President (Distribution and Service), CESC Ltd. is requested to take necessary steps for restoration of electricity connection of the above-mentioned unit immediately.

The Environmental Engineer & In-charge, Howrah Regional Office, West Bengal Pollution Control Board is requested to keep vigil on the unit. If the unit is found to be operating violating the environmental norms, the Board will be at liberty to take strict regulatory action against the unit.

This direction is issued in exercise of the powers conferred under the provision of Section 33A of Water (Prevention & Control of Pollution) Act, 1974, Section 31A of Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and Rules made thereunder after being approved by the Competent Authority.

By Order,

Sd/-
Officer-on-Special Duty
(Operation & Execution)
West Bengal Pollution Control Board



21

Memo No. 10167 (14) -IM-11/2009(Part-XI)

Date: 04/10/2024

Copy forwarded for information and necessary action to:-

1. M/s. Band Box, Topiwala Ghat, P.S.- Shibpur, Dist.-Howrah, Pin-711 102
2. P.S. to the Hon'ble MIC, Dept. of Environment, Govt. of W.B. Prani Sampad Bhavan, 5th Floor, LB-2, Sector-III, Bidhannagar, Kolkata-700106
3. P.S. to the Principal Secretary, Dept. of Environment, Govt. of W.B., Prani Sampad Bhavan, 5th Floor, LB-2, Sector-III, Bidhannagar, Kolkata-700106
4. The Commissioner of Police, Howrah Police Commissionerate, 28 No., Nityadhan Mukherjee Road, Howrah, Pin- 711101
5. The Vice President (Distribution and Service), CESC Ltd., CESC House, Chowringhee Square, Kolkata-700001
6. The Chief Engineer, Planning & EIM Cell, WBPCB
7. The Chief Scientist, WBPCB
8. The Senior Law Officer, WBPCB
9. Smt. Paushali Mukherjee (Pahari), Sr. Law Officer, WBPCB
10. The Environmental Engineer & In-charge, Howrah Regional Office, WBPCB
11. T.A. to the Member Secretary, WBPCB
12. P.A. to the Chairman, WBPCB
13. The Officer-in-Charge, Shibpur Police Station, 161, Grand Trunk Road, Naora, Shibpur, Dist.-Howrah, Pin-711102
- ✓ 14. Technical Cell, WBPCB for updating the website
15. Environment Officer- Communication, WBPCB – for circulation through float file
16. Guard file of O & E Cell


 Officer-on-Special Duty
 (Operation & Execution)
 West Bengal Pollution Control Board

2X



Inspection report
of M/s Singh Ghat
201x203

(162)

Secretary



West Bengal Pollution Control Board
(Department of Environment, Government
of West Bengal)
Paribesh Bhawan, Bldg. 10A, Block LA
Sector III, Salt Lake, Kolkata 700 106

Tel: 2335-8213
Fax: 2335 2813/6730
Email: ms.wbpcb-wb@bangla.gov.in
Website: www.wbpcb.gov.in
City code: 33
Country code: 91

Memo No. 39 - -IM-11/2009 (part-V)

Date: 13 /01/2023

To
The Chairman
Kolkata Port Trust
(Syama Prasad Mookerjee Port Trust)
15/1, Strand Road, Fairley Place
B.B.D. Bag, Kolkata - 700 001

Ref: Direction of the Central Pollution Control Board vide F.No. PJ-14014(12)/1/2022-PRJT-NGRBA-RD-Kolkata dated 22/11/2022

Dear Sir,

As per the Direction of the Central Pollution Control Board (CPCB) (copy enclosed), it is observed that some of the unauthorized industrial activities near Ramkrishna Ghat drain of river Ganga are running and polluting the river Ganga. This may be noted that as per effluent analysis report conducted by the West Bengal Pollution Control Board officials, pH value at the discharge point was found to be less than the prescribed standards of CPCB. Three (3) units namely (i) M/s. Ambay Engineering located at 5 no. Mollick Ghat Road, P.O. & P.S. - Howrah, Pin - 711101 (ii) M/s. Salasar Aluminium, located at 15 nos. Charaghat, 2nd bye lane, P.O. & P.S. - Howrah, Pin 711101 and (iii) M/s. Jambazar Aluminium located at 5 no. Mollick Ghat Road, P.O. & P.S. - Howrah, Pin - 711101 are operating without obtaining permission from the West Bengal Pollution Control Board and without installation of effluent treatment plant. It is very sorry to say these activities falls under Red category of industry and are very polluting in nature within your warehouse premises violating the siting criteria of the State Board.

Another two (2) units namely (i) Unit run by Khurshid Ahmed located at 9 no. Mollick Ghat Road, P.O. & P.S. - Howrah, Pin - 711101 and (ii) Unit of Haji Jibril Ansari, located at 1 no. Mollick Ghat Road, P.O. & P.S. - Howrah, Pin - 711101 under Red category are also operating without Consent of the State Board within your warehouse property.

In view of the above, why the State Board will not take punitive action against the Kolkata Port Trust (Syama Prasad Mookerjee Port Trust) for allowing of such unauthorized industrial activities in your premises and polluting the river Ganga. Your reply in this regard should be submitted to the State Board within 15(fifteen) days from hereof.

With regards,

Signature
13/1/2023

Member Secretary
West Bengal Pollution Control Board

Encl: As stated.



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH - 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214



1279

No. 051 /Gen (S.C. Cell)/Commr./2024-25

Dated : November 26, 2024.

The Chief Environment Officer,
Environment Department,
Prani Sampad Bhavan, 5th Floor,
LB - 2, Sector - III,
Salt Lake,
Kolkata - 700106.

Sub : Updated Status Report in respect of various on-going MA/ OA before the Hon'ble NGT, Eastern Zone -

Reg.

Ref : Your Memo No. 2338/ENV-15017/15/2024, dated 25.11.2024.

Sir,

Apropos of the above, following is the updated status report in respect of the ongoing MA/ OA before the Hon'ble NGT, Eastern Zone for favour of your information and further required action please :

Sl. No.	O.A. / MA No.	Case Reference	Updated Status Report
01.	MA12/2024/EZ arising out of OA. No. 14/2017/EZ	Tribunal on its own motion - Kestopur & Bgjola Canals	Not related with the HMC
02.	OA No. 40/2024/EZ & OA No. 33/2024	Ankur Sharma vs. State of West Bengal & Ors. Subhas Dutta vs. State of West Bengal & Ors.	<ol style="list-style-type: none">1. No Certificate of Establishment (Trade License) has been issued by the HMC to any of the establishments in the unorganised clusters along the bank of Bichali Ghat involved in extraction of gold & silver. Since, this activity is being carried out in the land owned / controlled by the S..P. Mukherjee Port Trust (formerly KoPT), primary responsibility for their eviction and further relocation as per norms according to the availability of suitable land lies with the Authority of the Port Trust in cooperation with the Civil / Police administration. HMC, however, will extend its co-operation in this regard limited to the role to be played by the ULB in this regard.2. The same is applicable for the unauthorised Cattle Shed operating along the bank of Bichali Ghat.3. HMC is constant interaction with the Estate Department of S..P. Mukherjee Port Trust (formerly KoPT) for finalizing a suitable parcel of land for construction of CT / PT near the Ramkrishnapur / Bichali Ghat, Howrah. Once the "NOC" is received from the Port Authority, HMC will construct the toilets at suitable places as per its own arrangement, copy of the references



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH – 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214



			<p>made in this regard is enclosed.</p> <p>4. HMC has blocked the C.E. in respect of the laundry M/s Band Box situated at the bank of Topiwala Ghat, again a port owned land, which is the source of water pollution in that area in compliance of the Closure Order issued by the WBPCB vide Memo No. 5042-1 M-11/2009 (part IX), dated 13.05.2024.</p> <p>A copy of the rejoinder submitted by the HMC as Annexure V on the Original Report of the Committee mandated by the Hon'ble NGT, EZ in OA. No. 33/2024/EZ is enclosed for kind perusal and ready reference please.</p>
04.	MA 22/2023/EZ in OA No. 06/2016/EZ	Subhas Dutta vs. State of West Bengal & Ors. (Ref : Santragachi Jheel)	<p>1 HMC has rendered its fullest co-operation, whenever and wherever required, to the authorities of the S.E. Railway, KMDA & UD&MA Dept. for setting-up of STP & Garland Drain at the Santragachi Jheel.</p> <p>2. For vegetation management at the Santragachi Jheel, like previous years HMC has already approached the W.B. Biodiversity Board for taking up of the job for the current financial year by engaging one specialist agency under the fund support of HMC., copy of the letter is enclosed.</p>

Thanking you,

Yours faithfully

Commissioner

Howrah Municipal Corporation

Encls : As stated above.

Dated : November 26, 2024.

Endt. No. O51 /1/(10) /Gen (S.C. Cell)/Commr./2023-24

Copy forwarded for information together with a copy of the ATR to:

- 1) The Member Secretary, WBPCB, Paribesh Bhavan, Building 10A, Block LA, Sector III, Bidhannagar, Kolkata – 700106;
- 2) Sr. Spl. Secretary, UD&MA Dept., Govt. of West Bengal, "NAGARAYAN", DF – 8, Sector – I, Salt Lake, Kolkata – 700084;
- 3) The District Magistrate, Howrah ;
- 4) The Director, SUDA;
- 5) The Secretary, HMC;
- 6) The OSD & E.O. E.E. (S&D & Slum Dev.), HMC ;
- 7) The A.E. (Cons.), HMC;
- 8) The A.E. & OSD (License), HMC;
- 9) The OSD (Law), HMC - with request to keep the Ld Counsel of the HMC apprised in the instant MA / OAs
- 10) Dept. Guard File.

Commissioner

Howrah Municipal Corporation



25



HOWRAH MUNICIPAL CORPORATION

4, Mahatma Gandhi Road, Howrah – 711101
 Tel: (91-33) 2638-3211-13, 2641-5218, Fax: (+91-33) 2641-5846/2214
 Website: myhmc.in

Annexure-V

Rejoinder of the Howrah Municipal Corporation on the original Committee Report:

4.1 Bichali Ghat

Views of HMC:

- i) Bichali Ghat is located on the land owned by the Shyama Prasad Mukherjee Port Trust, Kolkata (formerly KoPT).
- ii) The unorganised goldsmith shops located there-at are under the administrative jurisdiction of the KoPT. The matter has -properly been reflected in the closer order issued by the WBPCB Authority communicated vide Memo no: 5042-1M-11/2009(part-IX), dated 13.05.2024. As directed there-in no Certificate of Enlistments (Trade licence) have been issued by the HMC to these unorganised sectors.
- iii) The issue of pollution of the river Ganga in that area due to direct discharge of cow dung from an unauthorized Khatal(Cowshed) & from open defecation by the dwellers of a large slum from the adjacent locality of Ramkrishnapur Choura Bustee, both located on the Port own land, were duly reported to the Chairman, Shyama Prasad Mukherjee Port Trust, Kolkata (formerly KoPT) by the HMC vide letter Nos.- 016&033/Gen(SC.Cell)/Commr./2024-25 dated 19.06.2024 and 26.07.2024 respectively in connection with another OA of similar nature being no-40/2024/EZ with request for immediate effective redressal of the issues reply of which is still awaiting, copies are enclosed for kind perusal and ready reference please.
- iv) The existence of public toilet on the bank of river Ganga at the Bichali Ghat as mentioned in the original Committee Report has not been either constructed or maintained by the HMC. The official public toilet developed and maintained by the HMC in that area is located approximately 150mtrs. away and is situated on the road and not at the embankment, pictures of the same are enclosed for kind perusal and ready reference please.
- v) In-fact, to stop open defecation, a proposal has been placed before the Chairman, Shyama Prasad Mukherjee Port Trust, Kolkata (formerly KoPT) for issuing "NOC" in favour of HMC for constructing Community Toilets for the dwellers of the slum located on the Port land mentioned above.

4.3 Topiwala Ghat

Views of HMC:

- i) The laundry M/s Band Box which is the source of water pollution in that area is also located on the Port own land which has been clearly mentioned in the closer order issued by the WBPCB vide Memo no: 5042-1M-11/2009(part-IX), dated 13.05.2024.
- ii) HMC has taken note of closer of M/s Band Box as ordered ibid for non-issuance/nonrenewal of Certificate of Enlistment (Trade License).

[Signature]
 31/07/24
 Secretary
 Howrah Municipal Corporation



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH - 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214



No. 016 /Gen (S.C. Cell)/Commr./2024-25

Dated : June 19, 2024.

To,

The Chairman,
Shyama Prasad Mukherjee Port Trust (Formerly KoPT)
15, Strand Road,
Kolkata - 700001.

Sub : O.A. No. 40/2024/EZ — Ankur Sharma vs. State of West Bengal & Ors. - Existence of un-authorised
Cow Shed (Khatal) at the river bank of Hooghly near Chintamony Dev Bathing Ghat, Howrah - Reg.

Sir,

This is further to our letter communicated vide Memo No 007/Gen.(S.C. Cell) Commr./2024-25, dated 30.04.2024 and reply send by the Estate Manage (I/C) of your esteemed organization dated 23.05.2024 on the captioned subject.

The latest picture enclosed herewith with exact Latitude & Longitude indicating the existence of a Khatal in the Ramkrishnapur area on the land of the Port Trust which may kindly be taken into consideration for removal of the same from that area at the earliest convenience to stop the menace of direct discharge of cow-dung to the river Hooghly from there-at. Moreover, the report of the 3-Member Committee appointed by the Hon'ble NGT in the instant O.A. inter-alia mentioned existence of open defecation in the Ramkrishnapur Ghat area. The matter has since been enquired into by the concerned department of HMC in right earnest as Howrah has already been declared an ODF city. In this context, our observation is that there is an existence of a big Slum with around 500 dwellers in that locality of Ramkrishnapur Choura Bustee on the Port owned land with no facility of Community Toilet which might be the cause of such act of open defecation, copy of the pictures of the slum with exact Latitude & Longitude are enclosed for ready reference please. The Public Toilet developed by the HMC in that area is around 150 mtr. away. It is, therefore, requested to kindly take note of this for effective re-dressal of the issue. In case "NOC" is issued to the HMC, steps will be taken at this end for construction of Community Toilet there-at. As desired, we further enclose a copy of the solemn order of the Hon'ble NGT, EZ, dated 22.02.2024 for reference please. A compliance report in this regard may kindly be sent to the District Magistrate, Howrah with a copy to the undersigned for placing the same before the Hon'ble NGT for their cognizance.

A line in confirmation is solicited.
Thanking you,

Yours faithfully,

Sd/-
Commissioner
Howrah Municipal Corporation
Encls : as stated above.
Dated : June 19, 2024.

Endt. No. 016 /1(8)/Gen (S.C. Cell)/Commr./2024-25

Copy forwarded for favour of information to :

- 1) The Member Secretary, WBPCB, Paribesh Bhavan, Building 10A, Block LA, Sector III, Bidhannagar, Kolkata - 700106;
- 2) The Sr. Special Secretary, Urban Development & Municipal Affairs Dept, Govt. of West Bengal, "NAGARAYAN", DF - 8, Sector - I, Salt Lake City, Kolkata - 700064.
- 3) The Director, SUDA, "ILGUS BHAVAN", HC Block, Sector - II, Bidhannagar, Kolkata - 700106;
- 4) The District Magistrate, Howrah;
- 5) The Secretary, HMC;
- 6) The Exe. Engineer (Slum Dev.), HMC - With request to co-ordinate with the concerned authority of the KoPT;
- 7) The OSD (Law), HMC - with request to keep apprise the Ld Counsel of the HMC in the instant OA.
- 8) Dept. Guard File.

Commissioner
Howrah Municipal Corporation
6/19



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH - 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214



1283

Dated : July 26, 2024.

No. 023 /Gen (S.C. Cell)/Commr./2024-25

To,

The Chairman,
Shyama Prasad Mukherjee Port Trust (Formerly KoPT)
15, Strand Road,
Kolkata - 700001.

Sub : O.A. No. 40/2024/EZ — Ankur Sharma vs. State of West Bengal & Ors. — Existence of un-authorized Cow Shed (Khatal) at the river bank of Hooghly near Chintamony Dey Bathing Ghat, Howrah - Reg.


Sir,
This is further to our letter communicated vide Memo No 016/Gen.(S.C. Cell)/ Commr./2024-25, dated 19.06.2024 on the captioned subject.

The latest up-date with pictures etc with regard to the pollution of the river Hooghly in the Ramkrishnapur Ghat area of the Howrah due to direct discharge of cow-dung from an un-authorized Khatal (Cow Shed) and from open defecation by the dwellers of a large slum from the adjacent locality of Ramkrishnapur Choura Bustee, both located on the Port owned land, was reported to your good-office vide our letter ibid with request for further necessary action taken in compliance of the solemn order of the Hon'ble NGT, EZ, dated 22.02.2024 passed in the instant O.A. please. As we are yet to receive any correspondence in this regard, it is once again requested to furnish compliance at the earliest convenience please for placing the same before the Hon'ble NGT for their cognizance.

A line in confirmation is solicited.

Thanking you,

Yours faithfully,


Commissioner
Howrah Municipal Corporation

Dated : July 26, 2024.

Endt. No. 1/18/Gen (S.C. Cell)/Commr./2024-25
Copy forwarded for favour of information to :

- 1) The Member Secretary, WBPCB, Paribesh Bhawan, Building 10A, Block LA, Sector III, Bidhannagar, Kolkata - 700106;
- 2) The Sr. Special Secretary, Urban Development & Municipal Affairs Dept, Govt. of West Bengal, "NAGARAYAN", DF - 8, Sector - I, Salt Lake City, Kolkata - 700064.
- 3) The Director, SUDA, "ILGUS BHAVAN", HC Block, Sector - II, Bidhannagar, Kolkata - 700106;
- 4) The District Magistrate, Howrah;
- 5) The Secretary, HMC;
- 6) The Exe. Engineer (Slum Dev), HMC - With request to co-ordinate with the concerned authority of the KoPT;
- 7) The OSD (Law), HMC - with request to keep apprise the Ld Counsel of the HMC in the instant OA.
- 8) Dept. Guard File.

Commissioner
Howrah Municipal Corporation



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH - 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214



No. 034 /Gen (S.C. Cell)/Secy./2024-25

Dated : September 17, 2024.

To,

The Estate Manager (I/C),
Shyama Prasad Mukherjee Port Trust (Formerly KOP),
General Adm. Dept.,
Estate Division,
6, Fairlie Place, 2nd Floor,
Kolkata - 700001.

Sub : O.A. No. 40/2024/EZ - Ankur Sharma vs. State of West Bengal & Ors. - Existence of un-authorised Cow Shed (Khatal) at the river bank of Hooghly near Chintamony Dey Bathing Ghat, Howrah - Reg.

Our Ref : Memo No. 007/Gen(S.C. Cell)/Commr./2024-25, dated 30.04.2024

Memo No. 016/Gen(S.C. Cell)/Commr./2024-25, dated 19.06.2024

Memo No. 023/Gen(S.C. Cell)/Commr./2024-25, dated 26.07.2024

Re,

This has reference to your letter communicated vide Memo No Land 3163/C/IV/24/7736, dated 05.09.2024 on the captioned subject.

In this connection, I am directed to inform you that as requested there-at, a Jt. Inspection of the location at Ramkrishnapur area with the concerned personnel of your good-office may be carried out on Monday, 23.09.2024 at 11.30 pm by a team of officials from HMC comprising of Shri P.K. Bhanja, Exc. Engr.(Slum Dev. & S&D, Mob. No. 98301 63882), Asst. Engineer & OSD (Cons.) and Nodal Officer (Slum Development) to identify the parcel of land for erecting Community Toilet blocks for the slum dwellers of the slum exists on the Port owned land for removing the problems of open defecation. Further, as already pointed out in our previous references ibid, you are once again requested for removal of the un-authorised Khatal (Cow Stable) from the Port owned land of that area to stop the menace of direct discharge of cow-dung to the river Hooghly from there-at and submit a compliance report in this regard to the District Magistrate, Howrah with a copy to the Commissioner, HMC for placing the same before the Hon'ble NGT for cognizance.

A line in confirmation is solicited.

Thanking you,

Yours faithfully,

LR
17/09
Secretary

Howrah Municipal Corporation
Dated : September 17, 2024.

Encl. No. 034 /1(8)/Gen (S.C. Cell)/Secy./2024-25

Copy forwarded for favour of information to :

- 1) The Commissioner, HMC;
- 2) The Addl. District Magistrate (LR & LA), Howrah;
- 3) The Exc. Engineer (Slum Dev.), HMC - With request to co-ordinate with the concerned authority of the KOP in this regard;
- 4) The Asst. Engineer & OSD (Cons.), HMC;
- 5) The OSD (Law), HMC - with request to keep apprised the Ld Counsel of the HMC in the instant OA;
- 6) The Nodal Officer (Slum Dev.), HMC;
- 7) Dept. Guard File.

LR
17/09
Secretary

Howrah Municipal Corporation

57c



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH - 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214



1285

Dated : August 27, 2024.

No. 028 /Gen (S.C. Cell)/Commr./2024-25

The Member Secretary,
West Bengal Biodiversity Board,
Prani Sampad Bhawan (5th Floor),
LB- 2, Sector - III, Salt Lake City,
Kolkata - 700106.

Sub : Engagement of specialized agency for Vegetation Management of Santragach Jheel & Surrounding Areas - Request there-of - Reg.

Ref : Final Order dated 04.07.2022 passed by the Spl. Bench of the Hon'ble N.G.T. in O.A. No. 06/2016/EZ and subsequent MA 22/2023 - Subhas Dutta vs. State of West Bengal & Ors.

Madam,

This has reference to the final order passed by the Hon'ble N.G.T. in the above mentioned O.A. where-in the role of the West Bengal Bio Diversity Board was acknowledged for Vegetation Management of the Santragachi Wetland and further to letter of your good office communicated vide Memo No. 85/3K(Bio) - 6/2007 (A), dated 30.01.2022 for release of fund towards engagement of Nature Mates - Nature Club, Kolkata for monitoring the vegetation management of the said wetland for another term for the F.Y. 2023-24.

Since, such management is a regular affair on yearly basis, it is requested to kindly engage a specialized agency / NGO for up-keep and maintenance of the flora and fauna of the said Santragachi Jheel as per the scope of work mentioned in the solemn order of the Hon'ble NGT ibid like previous instance (Nature Mates - Nature Club), if not already done, keeping in view to make the water body ready for arrival of the migratory birds in the coming winter season. The fund will be released by the HMC in favour of the West Bengal Bio Diversity Board, as per the standing direction of the UD&MA Dept, on receipt of the budgetary estimate for such engagement for the current year along-with the U.C. for the amount of Rs. 8,63,000/- (Rupees Eight Lakh Sixty Three Thousand only) towards fund released to your good-office for the last financial year for the said purpose. Further, it is submitted that due to lack of professional expertise to supervise the work of such agency, HMC may kindly be excused this time also to issue "work done certificate" to the appointed agency for release of its payment please.

A line in confirmation is solicited.
Thanking you,

Yours faithfully

Commissioner

Howrah Municipal Corporation
Dated : August 27, 2024.

Endt. No. 028 /1(8)/Gen (S.C. Cell)/Commr./2023-24

Copy forwarded for information to:

- 1) The Member Secretary, WBPCB, Paribesh Bhavan, Building 10A, Block LA, Sector III, Bidhannagar, Kolkata - 700106;
- 2) Sr. Spl. Secretary, UD&MA Dept., Govt. of West Bengal, "NAGARAYAN", DF - 8, Sector - I, Salt Lake, Kolkata - 700084;
- 3) The District Magistrate, Howrah;
- 4) The Divisional Railway Manager, S.E. Railway, Kharagpur;
- 5) The Secretary, HMC;
- 6) The OSD (Law), HMC - with request to keep apprise the Ld Counsel of the HMC in the instant OA;
- 7) The A.E. & OSD (Cons.), HMC - with request to keep liaison with the W.B. Bio Diversity Board and / or the appointed agency for carrying out the work;
- 8) Dept. Guard File.

Commissioner
Howrah Municipal Corporation



Annexure R/4 (1286)

Sukdeb Das <ngt.udma@gmail.com>

Report of Kolkata Municipal Corporation in connection with NGT matter OA 20/2022/EZ and OA/33/2024

1 message

Municipal Commissioner <mc@kmcgov.in>

Fri, Nov 22, 2024 at 3:05 PM

To: "ngt.udma@gmail.com" <ngt.udma@gmail.com>, "psecy.env-wb@gov.in" <psecy.env-wb@gov.in>

Cc: SANTANU KUMAR GHOSH <dg_sd@kmcgov.in>, Subhasish Chatterjee <dg_swm@kmcgov.in>, Jyotirmoy Tanti <jmc_dev@kmcgov.in>, Utpal Dey <ee_sd_north@kmcgov.in>, "kolkatalaw@gmail.com" <kolkatalaw@gmail.com>, "bhattacharjee.madhumita@gmail.com" <bhattacharjee.madhumita@gmail.com>, "Dy. Chief Engg (SWM-I)" <dyce_swm@kmcgov.in>

Sir/Madam,

I am directed to forward the attached Report of KMC in the form of para wise reply in connection with the NGT matter OA 20/2022/EZ and OA/33/2024/EZ alongwith the Annexure-A (geotagged photographs depicting condition of the River Ganga Ghats on the eastern bank) and Annexure-B the (geotagged photographs of the penstock gates).

Thanking you

Yours faithfully

OSD to Municipal Commissioner

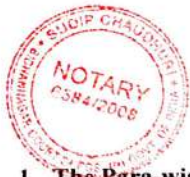
Kolkata Municipal Corporation

3 attachments

KMC_NGT_Report_OA22-2022and_OA33-2024_date22-11-2024.docx
883K

ANNEXURE-A_KMC_Ghats_GeotaggedPhotos_Nov2024.docx
3712K

ANNEXURE-B_KMC-PenstockGates_Geotagged photographs-Nov22-11-2024.docx
8996K



31
X

Report of KMC in connection with OA-20/2022/EZ and OA-33/2024/EZ

Dated: 22-11-2024

1. The Para-wise / point - wise Statement of Facts / comments:

A. with regard to Affidavit dt. 05.10.2023 filed by the Applicant in OA No. 20/2022/EZ [namely, *Suprova Prasad -vs- Ministry of Environment Forest & Climate Change and Ors.*]:

Paragraph / Point no.	Comment	Action taken	Remarks, if any
1. Ex-situ and in-situ treatments	Bio-Remediation not effective due to Tidal effect of the river Hooghly.	- Not Applicable -	--
2. In-situ Bio Remediation	- NA - (ref. point 1)	- Not applicable -	
3. Baranagar Municipality	-NA-		
4. Different Ghats of river Hooghly to be plastic free around 100 mtrs. Plastic use should be banned completely at all the ghats		At present SWM department is collecting such plastic waste under dry waste in segregated manner and disposed to the plastic processing plant at Dhapa dumping site. After processing of such plastic waste different products like chairs, benches, boards, lumbers, bins, flower vase etc are produced. Awareness regarding segregation of waste is being done on regular manner and also collected in two different coloured Bins of 240 litres capacity (i.e. <i>Green for Wet waste & Blue for Dry waste</i>).	



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5. Bally Municipality	-NA-		
6. Bally Municipality	NA		
7. Kamarhati Municipality	-NA-		
8. Kamarhati Municipality	-NA-		
9. Bio-remediation technique to treat sewerage	Bio-Remediation not effective due to Tidal effect of the river Hooghly. (Ref. Pt.1)	-Not Applicable-	
10. Collective plan is required for regular cleaning in & around different Ghat river Hooghly.		SWM department provides conservancy services at different Ghats of river Hooghly and its connecting roads on regular manner. Important Ghats are as follows: 1. Rani Rashmoni Ghat, 2. Mullick Ghat 3. Bagbazar Ghat 4. Shovabazar Ghat 5. Kashimitra Ghat 6. Nimtala Ghat 7. Judges Ghat 8. Doi Ghat 9. Bhicholi Ghat 10. Baja Kadamtala Ghat 11. Sarbamangala Ghat 12. Mayer Ghat 13. Sovabazar Ghat 14. Sutanati Ghat 15. Aahirotoala Ghat 16. Nimtola Ghat Upon decision, SMP(K) / KoPT collects the floating matters from the river Hooghly; and KMC has identified six different locations near the Ghats where such matters stored and	



		<p>it is disposed to Dhapa dumping site using containers and movable compactors. Six different storage points are as follows:</p> <ol style="list-style-type: none"> 1. Sarbamangala Ghat 2. Mayer Ghat 3. Sovabazar Ghat 4. Sutanati Ghat 5. Aahirotola Ghat 6. Nimtola Ghat <p>KMC also makes special arrangements during different Puja festivals like removal of immersion waste from different Ghats and activities of Chhat Puja at different Ghats of river Hooghly every year.</p>	
11. WBPCB and CPCB	-NA-		
12. NMCG	-NA-		

B. The Para-wise / point - wise statement of facts / comment with regard to the original application filed by the applicant in OA 33/2024/EZ. [namely, *Subhas Datta -Vs- State of West Bengal & Ors.*]:

Paragraph / Point no.	Comment	Action taken	Remarks, if any
1 to 9. Facts in Brief from Para 1 to Para 9			
10. Dumping of garbage on both banks of River Ganga	Outside the purview of KMC	Not Applicable	SMP(K) is the owner of the lands on the banks of river Hooghly
11. Drains / outfalls discharging untreated liquid waste.	Discharge at <i>Millennium Ghat</i> totally restricted by KMC's <i>penstock gate</i> .	- Action already taken – (as mentioned under comment column).	



X

12. Earth digging on river	NA		
13. Junkyard for abandoned and sunken vessels	NA		
14. Industrial unit like laundry on the bank discharging pollutant	NA		
15. Deplorable condition of the Ghats full of garbage That the reputed and historic Ghats of the city named Rani Rashmoni Ghat historic and heritage ghats, the photographs of which have been taken and enclosed as ANNEXURE-P/6		Keeping the Ghats clean and hygienic are the prime responsibility of SWM Department of KMC. On the part of SWM Department, following actions have been taken as follows. i. Six locations namely Rani Rashmoni Ghat, Mullick Ghat Flower Market, Bagbazar Ghat, Sovabazar Ghat, Kashi Mitra Ghat and Nimtala Ghat for storage of floating materials and accumulated materials have been identified jointly by KMC and SMP(K), Kolkata (erstwhile <i>KoPT</i>). ii. Each storage point has been provided with two 240 ltrs Bins : Blue for Non-bio-degradable waste, and Green for Bio-degradable. iii. The waste materials are stored in such bins and there	Condition of the Ghats like that of Mullick Ghat Flower Market, Bagbazar Ghat, Rani Rashmoni Ghat, Kashi Mitra Ghat, Nimtala Ghat, Sovabazar Ghat are shown in the geo-tagged pictures attached in Annexure-A . The Ghats are clean and litter-free.



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		<p>after it is lifted by auto tippers into the moveable compactors and dumped at the disposal sites for processing on regular basis.</p> <p>iv. After lifting of the wastes the storage points (Ghats) are cleaned up by lime and bleaching powder.</p>	
16. Acid treatment and discharge thereof to Ganga	NA		
17. Innumerable concrete pillars on the river under 2nd Hooghly Bridge	NA		
18. Cows buffalos sheds on the river bank of Ganga at Shibpur Bichali Ghat, Howrah	NA		
22. (b), (c) and (d) To stop throwing garbage and immediately cleanup of the river banks of Ganga and monitor the same so that no further littering takes place there.		Action taken as stated earlier against Para 15.	KMC cleans up Ghats and approach roads towards Ghats; it also organizes regular Awareness programmes and IEC activities are undertaken to keep Ghats clean and litter free.

C. The Para-wise / point - wise statement of facts/comment with regard to the original application (*copy enclosed*) filed by the applicant in OA-40/2024/EZ [namely, *Ankur Sharma -Vs- The State of West Bengal & Ors.*];

3X

Not applicable to KMC

Paragraph / Point no.	Comment	Action taken	Remarks, if any
	-NA-	NA	

2. List of Hooghly-Ganga River Ghats (ULB wise)

ULB Name	Total No. of Ghats	Total No. of Important Ghats	Name of the Ghats	L A T / L O N G	Action taken with regard to SWM Rules	Action taken with regard to Liquid Waste Management	Action taken with regard to Plastic Waste Management	Remarks, if any
KMC	About 19 Ghats	7 Ghats	1. Rani Rashmoni Ghat 2. Mullick Ghat 3. Bagbazar Ghat 4. Shovabazar Ghat 5. Kashimitra Ghat 6. Nimtala Ghat 7. Baje Kadamtala Ghat.		SWM Department provides Conservancy services at different Ghats of river Hooghly and its connecting roads in regular manner.	Ghats are not the Outfall Points, as such	At present SWM Department is collecting such plastic wastes under dry waste in segregated manner and disposes the same at the plastic processing plant at Dhapa dumping site. Parks & Squares Department of KMC has planted some 120 coconut plants by both the sides of Baje Kadamtala Ghat. It has additionally arranged for periodical cleaning of these Ghats throughout the year alongwith disposal of wastes.	



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39 List of drains / outfalls (ULB-wise)

ULB	Total Outfalls	Outfall name	Whether it is CPCB identified drain / outfall (Yes/No) If Yes, with Code No., if any	LAT / LONG	Action taken with regard to Solid Waste Management Rules	Action taken with regard to Liquid Waste Management	Action taken with regard to Plastic Waste Management	Remarks, if any
KMC	15	Chandpal Ghat	Yes	22.568717, 88.341211		Penstock Gates already installed at adjacent outfalls of each Ghat for complete restriction of sewage flow to river Ganga. Geotagged Photographs of Penstock gates are attached herewith as Annexure-B		
		Millennium Park	Yes	22.576806, 88.345982				
		Jackson Ghat	Yes	22.579305, 88.347517				
		Jagannath Ghat	Yes	22.587707/ 88.349841				
		Nimtala Ghat	Yes	22.593706, 88.351905				
		Sovabazar Ghat	Yes	22.598913, 88.356249				
		Bagbazar	Yes	22.605051,				



X

Ghat		88.36489
Sarbamangala Ghat	Yes	22.618936, 88368358
Ratan Babu Ghat	Yes	22.630041, 88.365158

Tolly's Nullah	Yes	22.550526, 88.324856
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Floating garbage arrester nets have been installed at different locations to keep the Ganges free from the menace of pollution.

High Fencing has been erected by both banks of Tolly's Nullah to minimize accumulation of garbage in the course – reducing contribution to Ganga.

Tolly's Nullah Project for tapping and diversion of sewage discharge has been taken up by TPDD of KMC. KMC has floated International Competitive Bidding on this work on 29.08.2023 in the e-Procurement System of Government of West Bengal vide Tender reference no. KMC/D.G.(TNP)/61/2023-2024. The bid has been opened on 15.01.2024 and it has been found that, three (3) nos. of bidder has participated on response to this tender. On basis of the submitted bids, KMC has prima facie examined the technical bid and placed the Technical Bid Evaluation Report (TBER) before Bid Evaluation Committee on dated 03.04.2024 under the

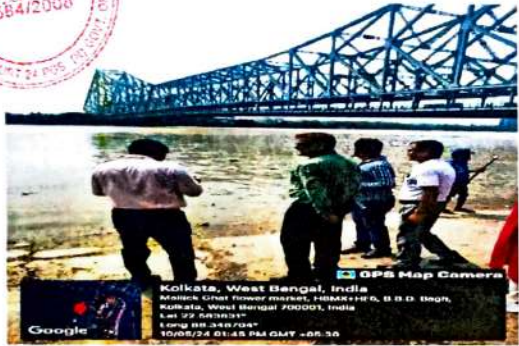
Also, Mass Awareness Signage Boards have been put up on the fencing:
Awareness Camps are organised periodically



				<p>Chairmanship of Municipal Commissioner, KMC at the Conference Room of WB-SPMG, Unnayan Bhawan. The Committee has unanimously decided that, all the participating bidders are technically qualified and therefore placing the Bid Evaluation Report before NMCG and World Bank through WB-SPMG for their concurrence. After complying few observations from World Bank, the World Bank through NMCG and WB-SPMG has provided it's No Objection to the Technical Bid Evaluation Report recommendation on dated 16.09.2024 and subsequently informed to open the financial bids of all three technically qualified bidders. Subsequently, NMCG has directed KMC to submit the Combined bid evaluation report for which KMC has opened the Finance Bid on dated 18.09.2024 for all three (3) technically qualified bidders. Subsequently, the Combined Bid Evaluation Report for the instant Project is going on.</p>		
--	--	--	--	--	--	--



	Hooghly Bridge	Yes			This is under the purview of Fort William authority		
	Circular Canal	Yes			Circular canal is under the jurisdiction of I&WD, Govt. of W.B.		
	Dilarjung Gate	Yes	22.613417, 88.368677		DPR for installation of penstock Gate prepared and send to SDMF.		
	Jain Medical College	Yes	22.617367, 88.368437		Penstock gate installed.		
	Dhankheti Nikashi		22.550526, 88.324856		Construction of new STP at Garden Reach is under progress. After completion of STP, the discharge will be intercepted and diverted to the STP.		
<p>4. Geo-tagged photographs- Annexure A and Annexure B</p> <p>5. Details of miscellaneous activities - Awareness program, colored dustbin installation at different Ghats, river front development, beautification, plantation, construction of electric crematoria, etc.</p>							

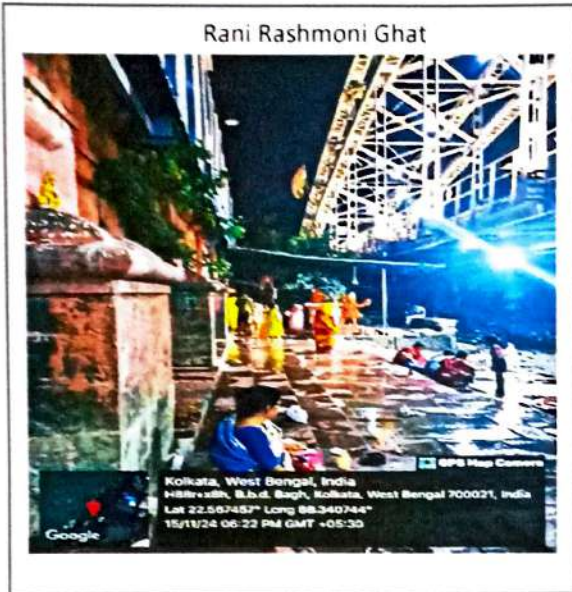


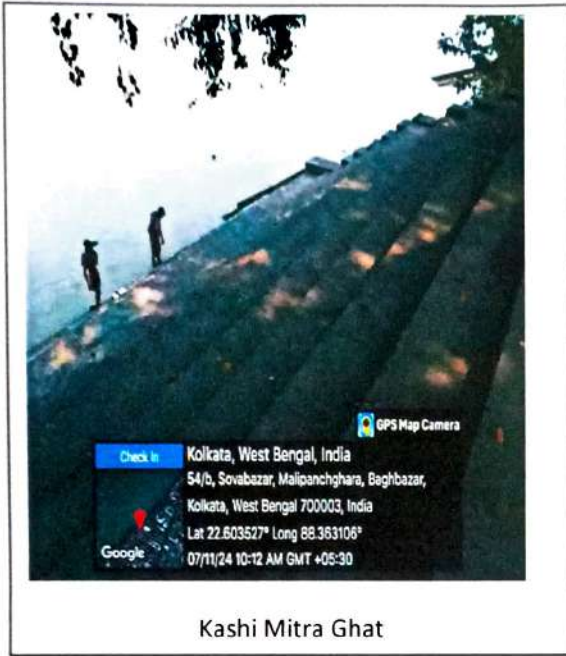


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43

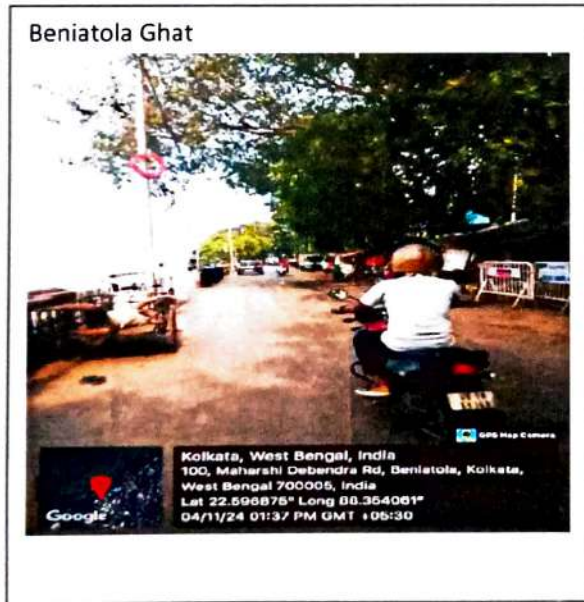




Kashi Mitra Ghat



Bagbazar Ghat

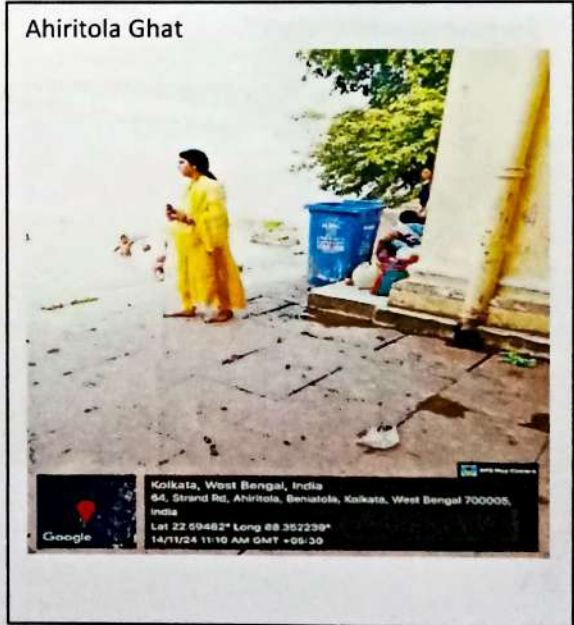
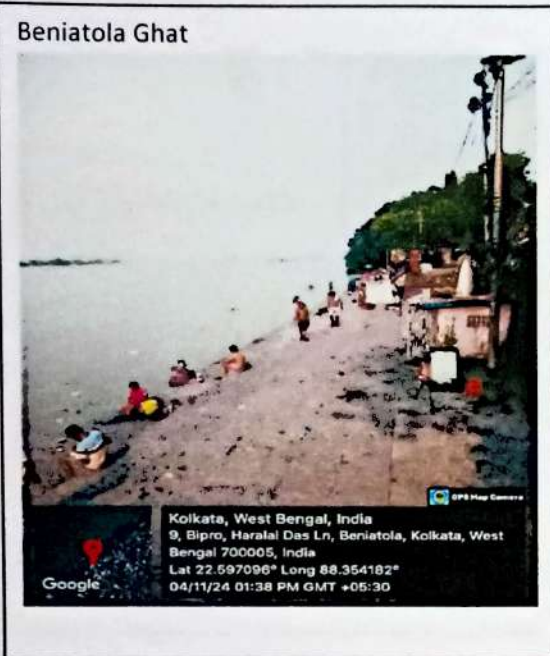


Beniatola Ghat



Nimtola Ghat

45



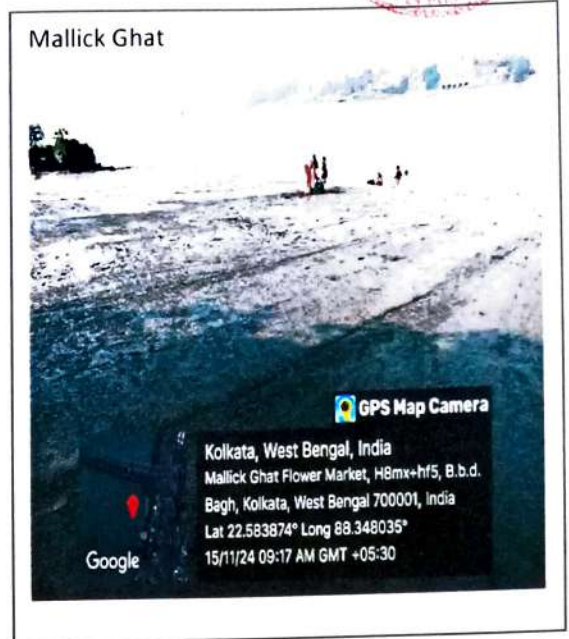


X6

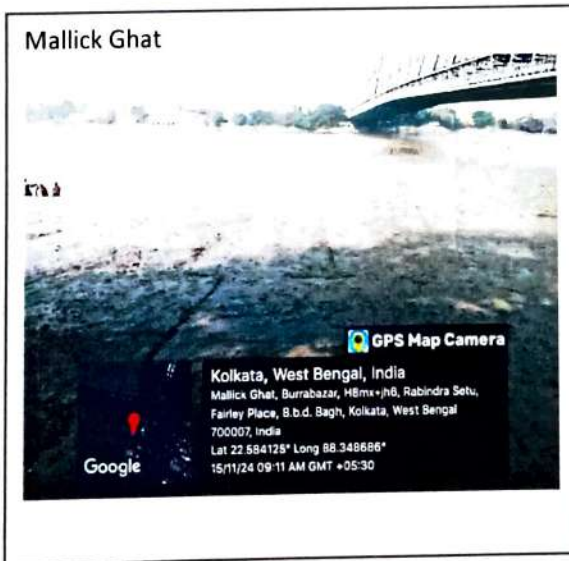
Ahiritola Ghat



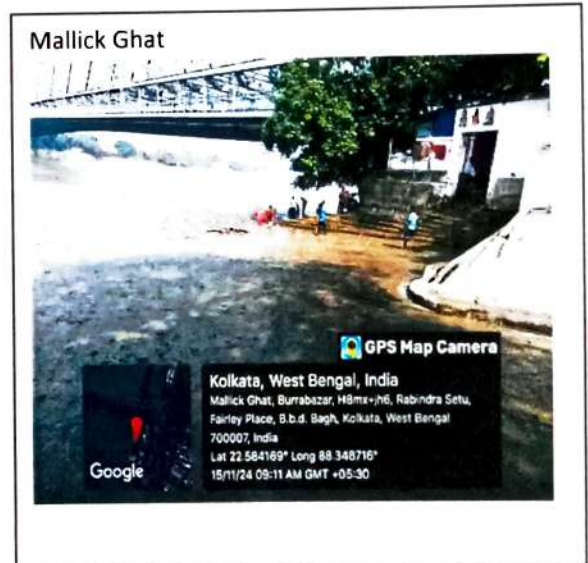
Mallick Ghat



Mallick Ghat



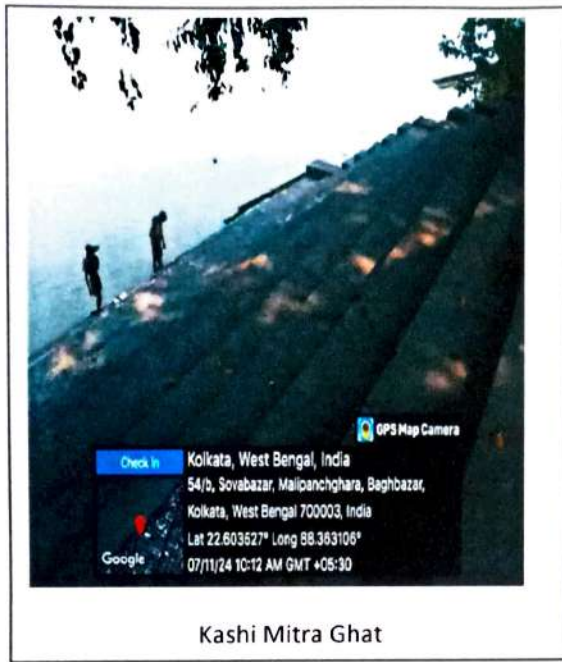
Mallick Ghat



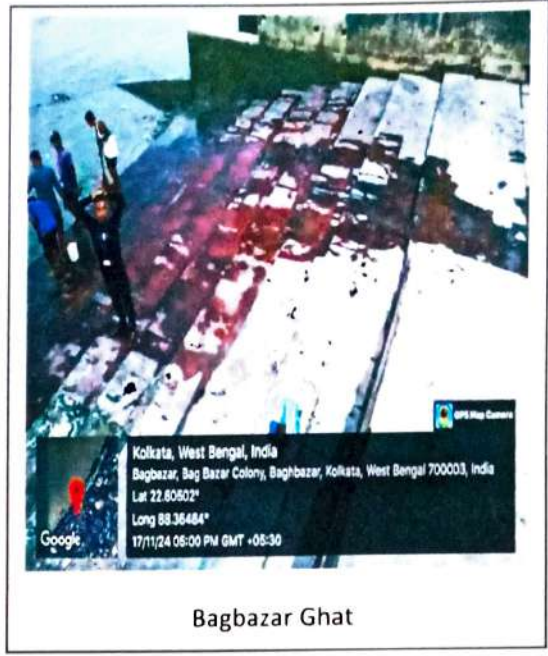




X8



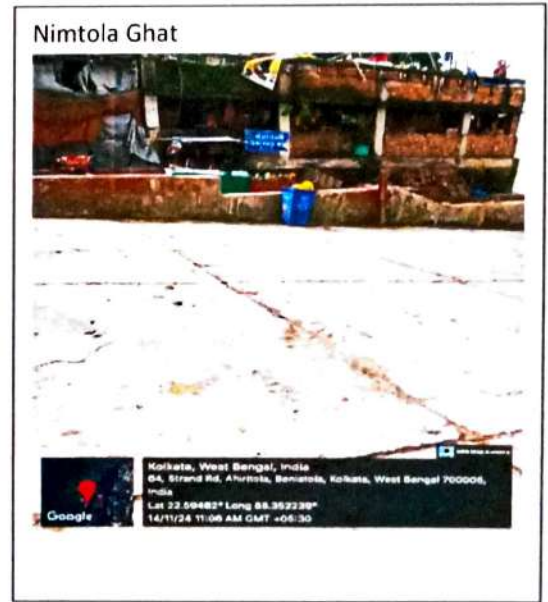
Kashi Mitra Ghat



Bagbazar Ghat



Beniatola Ghat

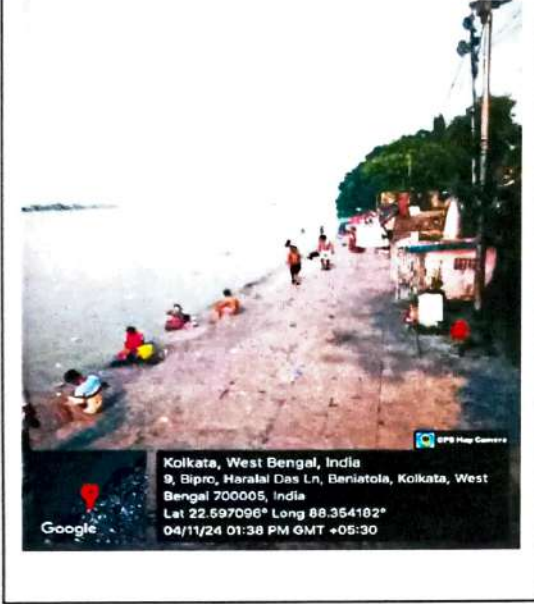


Nimtola Ghat

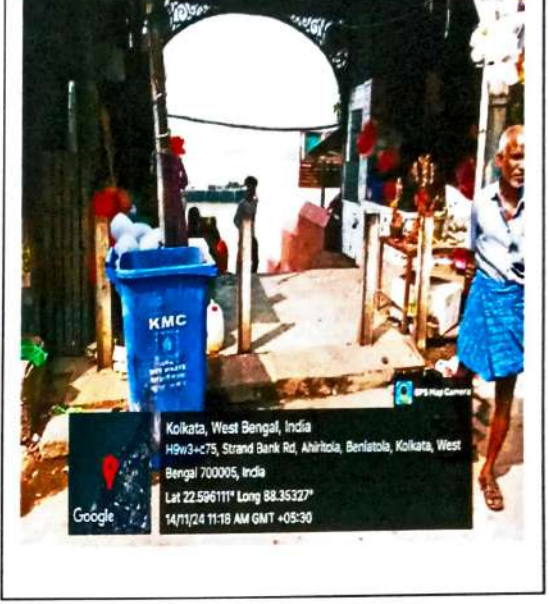


~~AA~~

Beniatola Ghat



Ahiritola Ghat

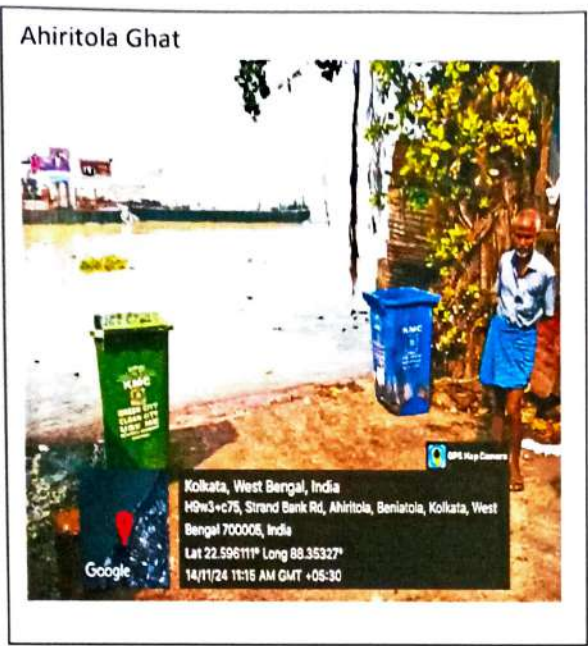


Nimtola Ghat



Ahiritola Ghat

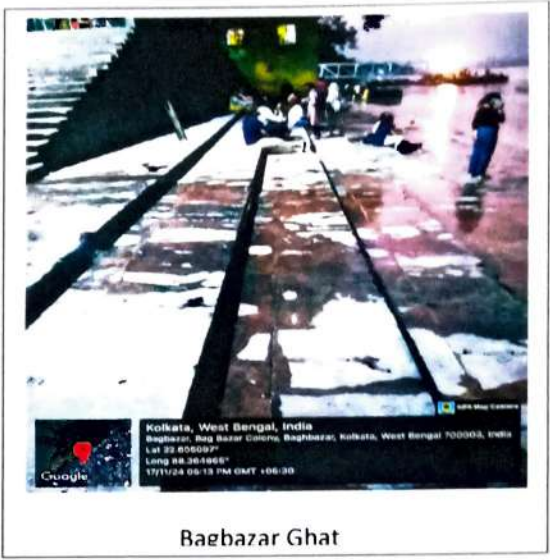
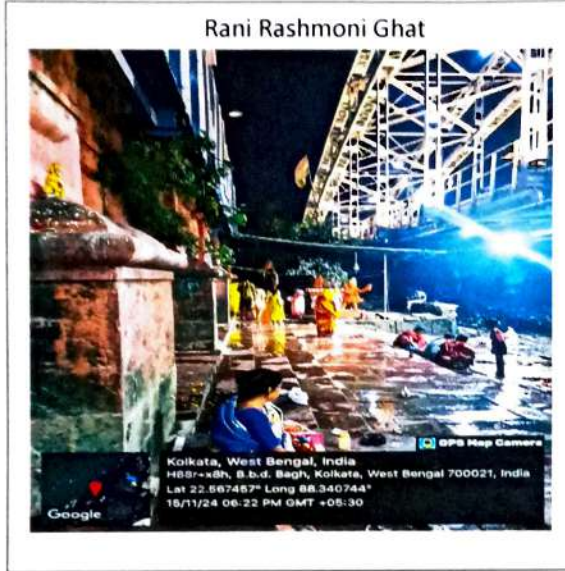




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Rani Rashmoni Ghat



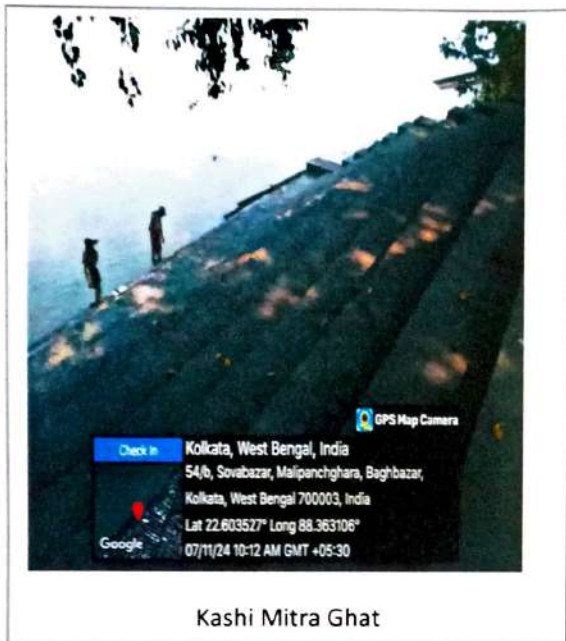
Bagbazar Ghat



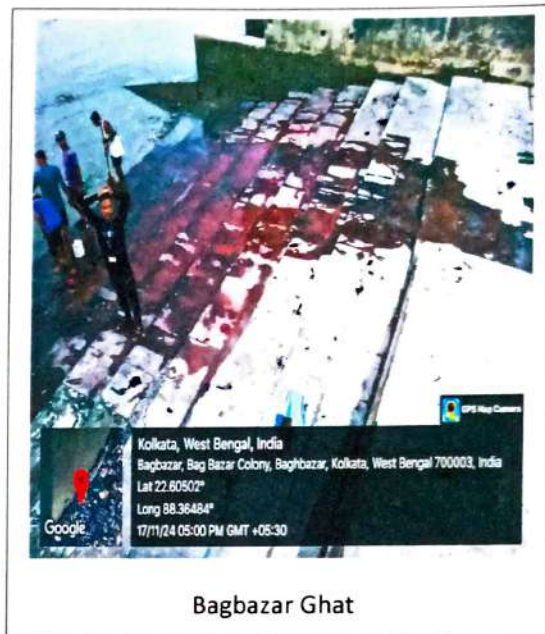
Rani Rashmoni Ghat



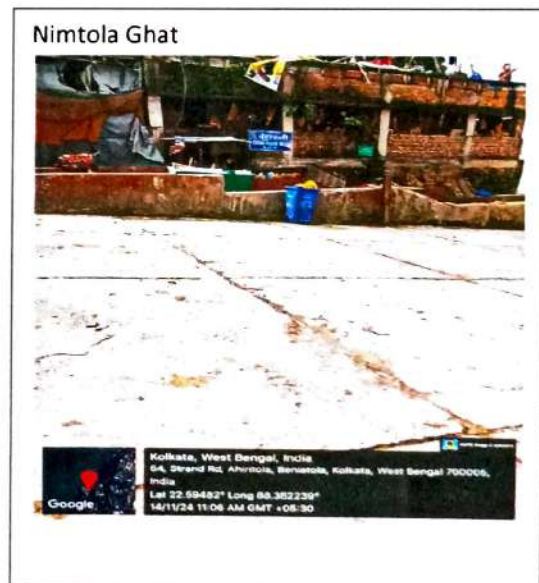
Kashi Mitra Ghat



Kashi Mitra Ghat



Bagbazar Ghat



5X



Beniatola Ghat



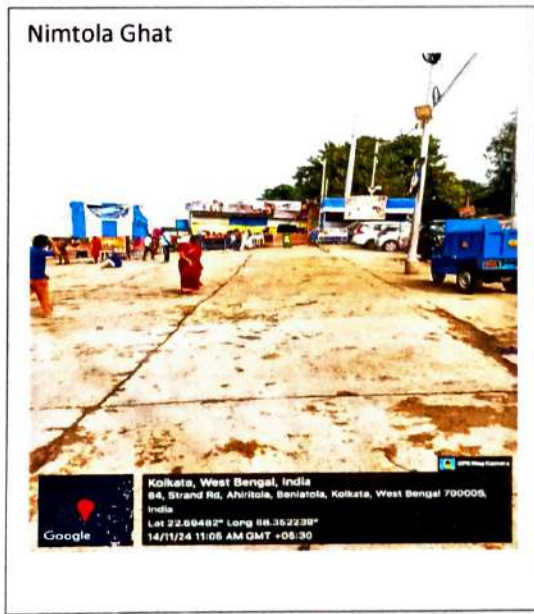
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Lat 22.597090° Long 88.354182°
04/11/24 01:38 PM GMT +05:30

Ahiritola Ghat



Kolkata, West Bengal, India
H9w3+c75, Strand Bank Rd, Ahiritola, Beniatola, Kolkata, West Bengal 700005, India
Lat 22.596111° Long 88.35327°
14/11/24 11:19 AM GMT +05:30

Nimtola Ghat



Kolkata, West Bengal, India
84, Strand Rd, Ahiritola, Beniatola, Kolkata, West Bengal 700005, India
Lat 22.59482° Long 88.352239°
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Ahiritola Ghat



Kolkata, West Bengal, India
84, Strand Rd, Ahiritola, Beniatola, Kolkata, West Bengal 700005, India
Lat 22.59482° Long 88.352239°
14/11/24 11:10 AM GMT +05:30



Ahiritola Ghat



Mallick Ghat



Mallick Ghat



Mallick Ghat



X



Geotagged photos of penstock gate 13/11

Sarbamangala Ghat Gate



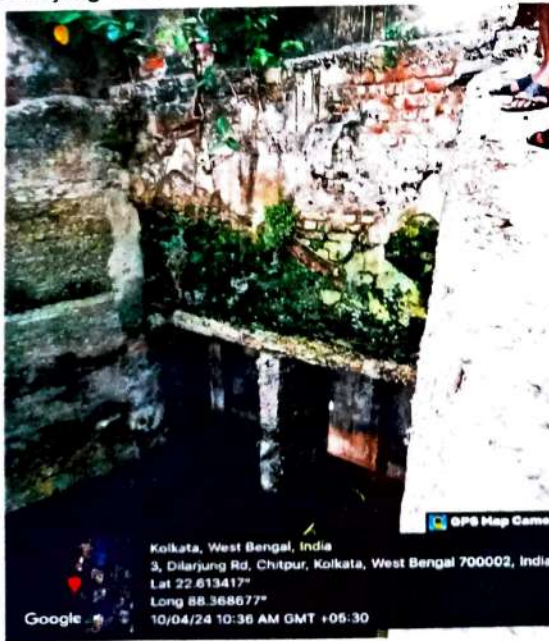
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Long 88.368358°
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Sovabazar Ghat Penstock Gate



Kolkata, West Bengal, India
H9X4-FCH, Strand Bank Rd, Sovabazar, Kumtuli, Shubhabazar, Kolkata, West Bengal 700005, India
Lat 22.598913°
Long 88.358248°
10/04/24 10:01 AM GMT +05:30

Dilarjang Ghat Penstock Gate



Kolkata, West Bengal, India
3, Dilarjung Rd, Chitpur, Kolkata, West Bengal 700002, India
Lat 22.613417°
Long 88.368677°
10/04/24 10:36 AM GMT +05:30

Jackson Ghat Penstock Gate



Kolkata, West Bengal, India
8, Fairley Place, B.B.D. Bagh, Kolkata, West Bengal 700001, India
Lat 22.579309°
Long 88.347517°
10/04/24 09:09 AM GMT +05:30



Jagannath Ghat Penstock Gate



Kolkata, West Bengal, India
Jagannath Ghat, Strand Bank Rd, Kolkata, West Bengal 700007, India
Lat 22.587707°
Long 88.349841°
10/04/24 09:25 AM GMT +05:30

Millennium Park Penstock Gate



Kolkata, West Bengal, India
B.B.D. Bag, Strand Rd, Fairley Place, B.B.D. Bag, Kolkata, West Bengal
700001, India
Lat 22.676606°
Long 88.345992°
10/04/24 08:51 AM GMT +05:30

Nimtola Ghat Penstock Gate

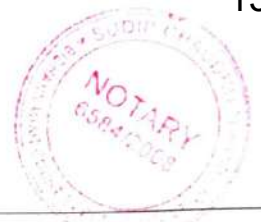


Kolkata, West Bengal, India
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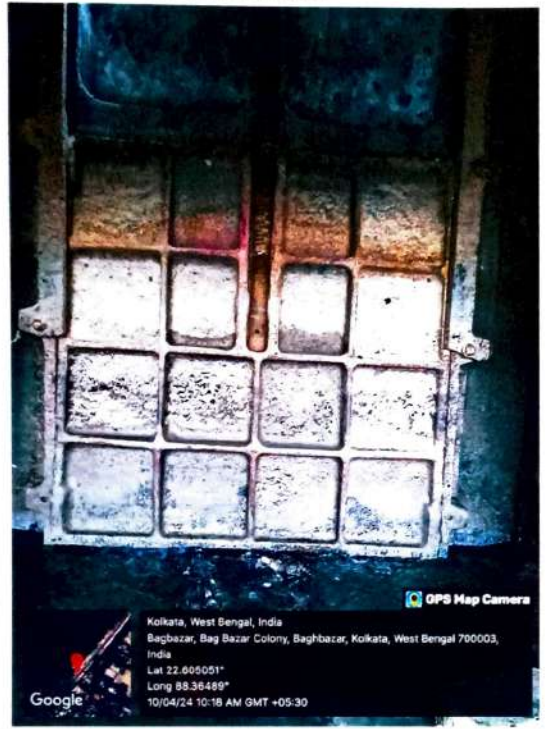
Ratanbabu Ghat Gate



Kolkata, West Bengal, India
7/M.C./B/B-1384, Kutighat, Ward Number 1, Kolkata, West Bengal 700002,
India
Lat 22.630041°
Long 88.365198°
11/04/24 10:47 AM GMT +05:30



Bagbazar Ghat Penstock Gate



Chandpal Ghat Penstock Gate





Report on pollution abatement of different out falling drains to the River Hooghly, Inconnection with the Hon'ble NGT matters

HOWRAH:

A 65 MLD Sewage Treatment Plant (STP) at Arupara, P.O. G.I.P Colony, P.S. Jagacha, Howrah-711112, is partially commissioned. Conditional Commercial Operation Date (COD) has been declared by KMDA which effect from 01/10/2024. This facility also included with a sewerage pipe network system. This STP will also treat domestic sewage generated from varlous wards under the Howrah Municipal area.

Additionally, a 150 KLD capacity Fecal Sludge Treatment Plant (FSTP) is under construction at the Arupara STP premises. This facility is designed to treat fecal sludge from the surrounding areas of Howrah District, aiming to reduce the pollution levels of local drains that ultimately discharge into the River Hooghly.

For the pollution abatement of the following six nos. khals / Drains Tendering processing is going on (1 st Call), for preparation of DPR, to mitigate the pollution of the Hooghly River.

- Nazergang Khal
- N.C. pal Khal
- Saraswati Khal (Sankrail)
- Singhi More Khal
- Sankrail, near Manikpur Ferry Ghat
- Drain @ Bazarpara, Garighat Sharenga Khal

Furthermore, a 1.5 MLD STP (WSP type) will be constructed for pollution abatement of Santragachi Jheel. Administrative approval and financial sanction have been issued on 26/06/2024 and work order for a new STP project will be issued on 12/08/2024. Work in progress.

Furthermore, to address the pollution from 16 (sixteen) outfall drains in the Howrah Municipal area, a proposal for inviting NIT for the engagement of a consultant to prepare the DPR has been submitted to the SPMG for approval. The details of the proposed outfall drains are listed below.

S.N	Outfall name	Longitude	Latitude	Status
1	JayaBibiRoad	22.61560	88.35962	To be tapped in HBBHAM Project
2	GossaiGhat	22.61317	88.35858	Untapped
3	HanumanJute Mill	22.61054	88.35709	To be tapped in HBBHAM Project
4	PanditGhat	22.60352	88.35249	Untapped
5	BandhaGhat	22.60078	88.35048	Untapped
6	BandhaGhat (BurningGhat)	22.59939	88.34954	Untapped
7	Chatubabu Ghat	22.59777	88.34688	Untapped
8	GolabariGhat	22.59284	88.34609	To be tapped in HBBHAM Project
9	SaltGola	22.58828	88.34498	To be tapped in HBBHAM Project
10	TeikalGhat	22.57868	88.33998	Untapped
11	MullickGhat	22.57322	88.33693	Untapped
12	RamkrishnapurGhat	22.57138	88.33500	Untapped



13	Foreshore Road near KMWSA pumphouse	22.56478	88.32863	Untapped
14	Bagalpara TTT Foreshore Road, Shibpur	22.56267	88.32735	Untapped
15	Shibpur Burning Ghat	22.56085	88.32576	Untapped
16	Shalimar Gate No. 1	22.55269	88.31665	Untapped
17	Swarnamoyee Khal	22.55245	88.30999	Untapped
18	Botanical Garden Ghat	22.55473	88.30053	Untapped
19	Howrah Drainage Canal (Nazirgaunge)	22.55843	88.27764	Untapped
20	Botanical Garden-I	22.55179	88.30960	Proposed to be tapped in Howrah HAM project.
21	130-Foreshore road drain	22.57117	80.33517	Untapped

BALLY:

62 MLD STP comprising 1no. 40 MLD ASP and 22 MLD WSP is currently under construction by KMDA under NMCG at Bally(Kona) STP, Bally, Bhatta Nagar, P.O- Kona, P.S- Liluah, Howrah -711114, is partially commissioned. Conditional Commercial Operation Date (COD) has been declared by KMDA which effect from 01/10/2024. This facility also included with a sewerage pipe network system. This STP will treat domestic sewage generated from various wards under the Bally Municipal Area.

Here, The Jagannath Drain will be tapped under this STP Project.

For pollution abatement of Bally Khal, Consultant has been engaged for preparation of DPR. The DPR may be submitted to NMCG by 14.09.2024.

Furthermore, to address the pollution from six outfall drains in the Bally Municipal area, a proposal for inviting NIT for the engagement of a consultant to prepare the DPR has been submitted to the SPMG for approval. The details of the proposed outfall drains are listed below.

S.No	Outfall name	Longitude	Latitude	Status
1	Asutoshmukherjeeroad(Powerhouse)	22.623239	88.360498	Untapped
2	Bkpaultempleroad(JagannathGhat)	22.619672	88.36068	To be tapped in 62 MLDBallySTP under HBB HAMProject
3	Ramlochonshirestreet(MaraPoraGhat)	22.630007	88.358167	To be tapped in 62 MLDBallySTP under HBB HAMProject
4	Belurkutighat	22.630208	88.358403	Untapped
5	Lala babushireRdghat	22.628536	88.358916	To be tapped in 62 MLDBallySTP under HBB HAMProject
6	Ghoseslane palghat	22.635877	88.355723	Untapped
7	Mahendrabagchijaneghat(Rashbari)	22.637395	88.354993	To be tapped in 62 MLDBallySTP under HBB HAMProject
8	Akshayduttalaneghat(Dewangaji)	22.642857	88.352628	Untapped
9	BallyNurshinghome	22.649957	88.350865	Untapped
10	ANpauljettyRdghat	22.652969	88.350082	Untapped



BARANAGAR & KAMARHATI:

A 60 MLD STP is currently under construction by KMDA at A.K. Mukherjee Road, Baranagar, P.O. Rabind. Nagar, P.S- Dum Dum, North 24 Pgs, Pin- 700065 under NMCG along with sewerage pipe network system. Conditional Commercial Operation Date (COD) has been declared by KMDA which effect from 01/10/2024

This STP will treat the drains falling into river Ganga from various wards (Domestic and Storm Water) under the Baranagar and Kamarhati Municipal Area.

Furthermore, to address the pollution abatement of 17 (seventeen) nos. out falling drains of Baranagar & Kamarhati Municipal area, proposal for inviting NIT for engagement of consultant for preparation of DPR has been sent to the SPMG for sanctioning to reduce the pollution level of River Hooghly. Details of out falling drains as proposed are mentioned below.

List of Outfall In Kamarhati Municipal Area:-

Sl. No	Outfall name	Ward No.	Longitude	Latitude	Status
1	Dakshineswar Ferry Ghat	14	22.65390	88.35740	To be tapped in 60 MLD Baranagar STP under HBB HAM Project
2	DD Modal Ghat	12	22.66120	88.35670	Untapped
3	Bhatir Ghat	12	22.66280	88.35720	Untapped
4	Phari Ghat	12	22.66450	88.35720	Untapped
5	Madhu Roy Ghat	12	22.66540	88.35800	Untapped
6	Jayanti Math Drain near Ferry Ghat	10	22.66680	88.35830	Untapped
7	Ariadaha Patbari Ghat	10	22.66800	88.35860	Untapped
8	S.C.B.M Ghat	9	22.66900	88.36010	Untapped
9	Charmondir Ghat	9	22.67100	88.36020	Untapped
10	Ariadaharathala Ghat	9			Untapped
11	Mullick Colony Ghat	9	22.66960	88.35950	Untapped
12	Bhagwar Ghat	9	22.67280	88.36150	Untapped
13	ali Ghat	2	22.67590	88.36310	To be tapped in 60 MLD Baranagar STP under HBB HAM Project. However, Approximately 250m stretch still untapped.
14	Pituri Ghat	1			Untapped
15	Vivekananda Ghat	1			Untapped

List of Outfall in Baranagar Municipal Area:-

Sl. No.	Name of the Drain	Location	LAT	LONG	Remarks
1.	Lockgate	Ward No-4, Lock Gate	22.65244	88.35858	Partially tapped
2.	Abasar Park	Ward No-31, Near Abasar Park, Kuthi Ghat	22.63645	88.36271	Untapped
3.	Hara Kumar Thakur Stand	Ward No-31, Jay Mitra Kali Bari, Kuthi Ghat	22.63561	88.36296	Untapped
4.	Alambazar Jute Factory	Ward No-31, 284, Maharaja Nanda Kumar Road, Alambazar	22.64566	88.35949	Untapped

Under Uttarpara-Kotrung Municipality: -

A 22 MLD Sewage Treatment Plant (STP) is presently in operational at Kanaipur under Uttarpara-Kotrung Municipality. Different outfalling drains are connected with this STP and for the remaining untapped drains of the Uttarpara-Kotrung Municipal area, proposal for inviting NIT for engagement of Consultant for preparation of DPR has been proposed to reduce the pollution level of River Hooghly. Details of out falling drains as proposed are mentioned below.

Name of the ULB	Sl No	Name of the Drain	Status of I&D (Tapped/ Untapped)	Remarks
UTTARPARA - KOTRUNG	1	Shibnarayan Road	Untapped	Connected with a shallow ditch.
	2	Collage Ghat	Untapped	
	3	Muktokeshi Ghat	Untapped	
	4	Chatterjee Ghat	Untapped	
	5	Mondir Bari Ghat	Untapped	
	6	Ram ghat	Tapped into rejuvenation project of 22 MLD STP at Kanaipur under Uttarpara-Kotrung municipality.	Tapped into LS-2 at Uttarpara and diverted to Kanaipur STP.
	7	Doltala Ghat	Tapped into rejuvenation project of 22 MLD STP at Kanaipur under Uttarpara-Kotrung municipality.	Tapped into LS-1 at Uttarpara and diverted to Kanaipur STP.
	8	Shaw Wallace Ghat	Untapped	
	9	Baidikpara Ghat	Untapped	
	10	R S Verma Drain	Tapped into rejuvenation project of 22 MLD STP at Kanaipur under Uttarpara-Kotrung municipality.	Tapped into LS-3 at Uttarpara and diverted to Kanaipur STP.
	11	HCG Brickfield	Untapped	

(Dhand)
26/11/24
Signature of EE
(for HAM Project
Howrah-Bally-Baranagar)

Executive Engineer
Division-GAP (EB-I)
K.M.D.A.

(Haller)
28.11.24
Signature of SE

Superintending Engineer (North)
Water & Sanitation (GAP) Sector
K. M. D. A

(M. S. 26/11/24)
Signature of CE

Chief Engineer
Water & Sanitation Sector
GAP Wing, K.M.D.A.